



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2905/2019 CAVT. 1324/18	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
ADMISSION				
2	WA/23/2018	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. R DE R SARMAH	MR. A SATTAR MR Z MUKIT MS. S G BARUAH MR H K BARUAH
3	WA/308/2018	MIZANUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS	MR I U CHOUDHURY MR D DAS MR. A AHMED	ASSTT.S.G.I.
4	WA/311/2018 CAVT. NO.1068/2018 CAVT. 1068/18(D/O), FIXED	KHONAMONI BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, SEC. EDU. MR J PAYENG FOR CAVEATOR
5	WA/39/2019	LIANHMINGTHANGI AND 5 ORS Versus STATE OF MIZORAM AND 3 ORS	MR A D CHOUDHURY MR. D. CHOUDHURY MR. P. DUTTA MR. T. CHAKRABORTY	MR. A K SARMA G.A. MIZORAM
ORDERS				
6	PIL/48/2015 (SINCE D/O), WITH Review.Pet. 49/2019, WITH PIL 48/15, 79/15, 106/15 (ALL D/O) & WP(C) 3101/14, 2773/14, 3182/14 & 3238/14(ALL D/O) AND C.B.I. REPORT.	AKHIL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.B K MAHAJAN MR.S B RAHMAN MR.S BORTHAKUR MR.A BORGHAIN(Mr. P.K. Tiwari, Amicus curiae)	MR.S S DEY(R-6) GA, ASSAM(R1) MR.M NATH(R-6) MR.A BHATTACHARJEER-6 SC, APSC(R3,4,5) MR.A THAKUR SC, PERSONNEL DEPT.(R2)
7	PIL(Suo Moto)/9/2018	XX XX XX Versus THE STATE OF ASSAM	MR S S DEY(SC, GHC)	GA ,ASSAM
8	Mat.App./11/2018 WITH LCR	SALIL MOCHARI Versus SMTI BANI MOCHARI	MS. R B BORA MR. U J SAIKIA	MR. S ALIM MR. B HUSSAIN DR. C R BORUAH
9	Mat.App./17/2018 WITH LCR	SMTI DIPLISHA SAIKIA (DUTTA) Versus BHUGEN DUTTA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MS. N S THAKURIA MR. G K THAKURIA

10	Mat.App./45/2018 WITH LCR	CHITTARANJAN DAS Versus REENA DAS	MR. A A AHMED MD. H BHUYAN	MR. D DAS MR. R RAHMAN
11	PIL/66/2018	ARUP CHANDRA BORBORA Versus THE UNION OF INDIA AND 8 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM SC, GMC SC, G U SC, GHC
12	Cont.Cas(C)/404/2018	SRI BABUL SAIKIA AND 19 ORS. Versus MS. ARUNA SUNDARARAJAN AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	MR. B C PATHAK (R5) MR. B PATHAK (R5) MR. R THADANI (R5) MS J DEKA (R5)
13	I.A.(Civil)/3274/2018 in WA/258/2018	THE STATE OF ASSAM AND ANR Versus SMT BHARATI DEVI AND 4 ORS	MS. R CHOUDHURY, SC- EDUCATION. MR. R MAZUMDAR, SC- EDUCATION MR. P N GOSWAMI MR. N J KHATANIAR MR. S NEOG	MR. T C CHUTIA (R-2 and 4)) SC, APSC MR. R K TALUKDAR (R-3)
	WITH WA/258/2018	THE STATE OF ASSAM AND ANR Versus SMT BHARATI DEVI AND 4 ORS	MR. P N GOSWAMI MR. N J KHATANIAR MR. S NEOG	DR. B U AHMED (R1) SC, APSC MR. A K AZAD (R1) MR N BARUAH (R1)
14	I.A.(Civil)/1024/2019 in Review.Pet./15435/2018	MRS BINDU AND ANR Versus XXX XXX XXX AND 6 ORS	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM SC, IIT
	WITH Review.Pet./15435/2018 (Filing Number)	MRS BINDU AND ANR Versus INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS		
15	I.A.(Civil)/1544/2019 CAVT. NO.0293/2019 in WA/4709/2019	RAVI BROTHERS, Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. D BARUAH SC, GMC FOR CAVEATOR
	WITH WA/4709/2019 (Filing Number)	RAVI BROTHERS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS		

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2109/2019 FIXED	BHARATI DASTIDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	GA, ASSAM
2	WP(C)/2447/2019 FIXED	GUNAMANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/923/2019 in WP(C)/3291/2018	SONIT KUMAR BORA Versus GAUTAM KUMAR DAS AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, APSC MR S CHOUDHURY MR A SARMA MR. K KALITA MR. B CHOUDHURY
	WITH WP(C)/3291/2018	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
4	I.A.(Civil)/999/2019 FIXED in WP(C)/1103/2019	MD. YUSUF ALI Versus KAMALJIT SARMAH AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
	WITH WP(C)/1103/2019	KAMALJIT SARMAH Versus THE STATE OF ASSAM AND 6 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
5	WITH WP(C)/906/2018	JINTU DAS Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	I HUSSAIN SC, HEALTH

	WITH I.A.(Civil)/1118/2018 in WP(C)/906/2018	MIR HUSSAIN Versus JINTU DAS AND 6 ORS	MR. I HUSSAIN MR. D SARMAH	DR. B AHMED SC, HEALTH
6	WITH WP(C)/1114/2018	BHASKAR SAHA Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR D DAS MRS. K BARPUZARI SC, HEALTH
	WITH I.A.(Civil)/1708/2018 in WP(C)/1114/2018	GAUTAM SAHARIA Versus BHASKAR SAHA AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	MR K UDDIN SC, HEALTH
7	WITH WP(C)/663/2019	ARUN CH. RICHI DAS Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A.U. AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	SC, HEALTH
	WITH I.A.(Civil)/1002/2019 in WP(C)/663/2019	MRINAL KUMAR SARMA Versus ARUN CH. RICHI DAS AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
8	WITH WP(C)/944/2019	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
	WITH I.A.(Civil)/976/2019 in WP(C)/944/2019	IMDADUL HAQUE Versus SADDAM HUSSAIN AND 5 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. C P SHARMA	MR. D P BORAH MR K UDDIN SC, HEALTH
9	WITH WP(C)/945/2019	BIKASH MEDHI Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. K BARPUZARI (R8) MR. A CHAMUAH (R8) MR. S D ROY (R8) SC, HEALTH MR. C P SHARMA (R8)
	WITH I.A.(Civil)/1005/2019 in WP(C)/945/2019	CHAKRESWAR SAUD Versus BIKASH MEDHI AND 8 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
10	WITH WP(C)/1128/2019	NARANATH DEKA Versus THE STATE OF ASSAM AND 6 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH
	WITH I.A.(Civil)/997/2019 in WP(C)/1128/2019	PRAKSH CH. SARMAH Versus NARANATH DEKA AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	DR. B AHMED SC, HEALTH
11	WITH WP(C)/1507/2019	JINTU DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, HEALTH ASSTT.S.G.I.
12	WITH WP(C)/2333/2019	DIPAK NATH Versus THE STATE OF ASSAM AND 5 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS MR R L CHUTIA	SC, HEALTH

ORDER (IMPLEADMENT OF PARTY)

13	I.A.(Civil)/1347/2019 in Cont.Cas(C)/171/2017 WITH Cont.Cas(C)/171/2017	SMITH SANGMA Versus LOHIT CH. PATHAK and 3 ORS SMITH SANGMA Versus LOHIT CH. PATHAK and ANR.	MR H DAS MR.B C DEKA MR.H DAS MS.U HAZARIKA	DR. B AHMED MR. A K AZAD DR.B AHMEDR-1R-2 MR.A K AZAD(R-1)(R-2) MR.S A SIKDER(R-1)(R-2) MR.A U AHMED(R-1)(R-2)
<u>ADMISSION</u>				
14	WP(C)/54/2017 FIXED	BITASHOK RAKSHIT Versus UNITED BANK OF INDIA and 5 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	
15	WP(C)/2365/2017 FIXED	PRASHEN SHIL Versus THE STATE OF ASSAM and 4 ORS.	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM SC, BTC MR.S CHAKRABARTY(R-5)
16	WP(C)/2508/2017 FIXED	AJIT DAS Versus THE UNION OF INDIA and 5 ORS.	MR.H BARUAH MR.N K DEKA MR.G C KAKATI	C.G.C. MR.B CHAKRAVARTY(R-1 to 6) ASSTT.S.G.I.
17	WP(C)/443/2018 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	GA, ASSAM MR. R BORPUJARI MR. S M SARMA MR. M M DEKA SC, REVENUE
18	WP(C)/1628/2018 B/O	SAHADAT AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM MR. M PATHAK (R5) MR. P TALUKDAR MS. D R DEKA (R5)
19	WP(C)/2076/2018 FIXED	TARUN DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N UPADHAYAY	SC, HEALTH SC, BTC
20	WP(C)/2509/2018 FIXED	SABIR AHMED Versus THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
21	WP(C)/2837/2018 FIXED	PRAKASH JYOTI BORAH AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A HASAN	GA, ASSAM
22	WP(C)/3357/2018 FIXED	RIMA BORAH @ REEMA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K BORAH MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM MR G CHOUDHURY (SC, APSC)
23	WP(C)/4506/2018 FIXED	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. A ROY (R-2 TO 6)
24	WITH WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY SC, FINANCE
25	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
26	WP(C)/4982/2018 FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR M SARMA (SC, UCO BANK)
27	WP(C)/5183/2018 B/O	SRI GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D C BORAH MR. K LAHKAR MR D BARMAN	GA, ASSAM MR. A K THAKUR SC, PCB

28	WP(C)/6005/2018 FIXED	DIBYAJYATI KHAKHALARY Versus UNION OF INDIA AND 3 ORS.	MR. P THAKURIA MR. D KHAKHALARY MR. G KAKATI	MS. B SARMA (CGC) ASSTT.S.G.I.
29	WP(C)/6029/2018 FIXED	DHANJIT KUMAR DAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B PATHAK MR H K GOGOI MS J DEKA MR. R THADANI	MR. R BORPUJARI (SC, FINANCE DEPT.) SC, BTC
30	WP(C)/6474/2018 FIXED	SHRI AJIT BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. P CHAKRABORTY MS. R BEGUM MS. A DAS MS. R CHETRI	GA, ASSAM
31	WP(C)/7828/2018 FIXED	RAM NIWAS YADAV Versus THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
WITH				
32	WP(C)/7916/2018	HARINDRA CHOUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
33	WP(C)/7889/2018 FIXED	BIJAY CHAUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S HAQUE MS. A BORUAH MR. M DEKA	ASSTT.S.G.I.
34	WP(C)/7893/2018 FIXED	RAVI KUMAR SINGH Versus THE UNION OF INDIA AND 5 ORS	MR. S HAQUE MS A BARUAH MR. M DEKA	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
35	WP(C)/8008/2018 B/O	MANISH KASHYAP Versus THE STATE OF ASSAM AND 4 ORS.	MR. P PATHAK MR. A NARZARI	DR. B AHMED MR. S K GOSWAMI (R5) MR. N DEKA (R2, R3, R4) MR. M CHETIA (R2, R3, R4) MR. M GOGOI (R2, R3, R4) MR. R SHARMA (R5) SC, INDUSTRIES AND COMMERCE
36	WP(C)/8563/2018 FIXED	DIPU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	GA, ASSAM MR. S C KEYAL MR H K DAS (SC, GAUHATI HIGH COURT) SC, CBI
37	WP(C)/588/2019 FIXED	ALL ASSAM APEX BANK WORKERS UNION Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. AND ANR.	MR B D DAS MRS R DEKA MR. D THAOSEN	MR. P N GOSWAMI SC, APEX BANK
38	WP(C)/1149/2019 FIXED	SMTI REKHA RANI CHANDA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS. I DEKA	SC, AG SC, WATER RESOURCE
39	WP(C)/1374/2019 FIXED	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU SC, APSC
40	WP(C)/1794/2019 FIXED	SAILEN DUTTA DAS Versus THE ASSAM UNIVERSITY AND 4 ORS.	MS. P BORAH MR. S BORTHAKUR	SC, ASSAM UNIVERSITY
41	WP(C)/1838/2019 FIXED	NAHARUN BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEP THO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM SC, HEALTH
42	WP(C)/1844/2019 FIXED	DIJU KUMAR BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MR. A SARMA MR B KOCH	DR. B AHMED (SC, CORPORATION DEPT. , R- 1,3,4) GA, ASSAM
43	WP(C)/2174/2019	KARNA RAM DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. T DEKA MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM

ORDERS

44	Cont.Cas(C)/406/2017 B/O	HIRA SINGH Versus RAJIB MEHRISHI and 2 ORS.	MR.D K BAGCHI	MR.S S ROY R-2 MR.D SAUD(R-2) MS.M MAHANTA(R-2)
	WITH			
45	WP(C)/140/2016	HIRA SINGH Versus THE UNION OF INDIA and 3 ORS	MR.S AGARWAL MR.D K BAGCHI	C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.(R1-4)
46	WP(C)/4467/2017 B/O	KHANINDRA KR. TALUKDAR Versus THE STATE OF ASSAM and ANR.	MR.P TALUKDAR MR.B J TALUKDAR	GA, ASSAM SC, GMC
47	Cont.Cas(C)/147/2018	SIKAN DEWRY Versus RAJIV GAUBA AND 2 ORS.	MR. K SARMA MR. D DAS MR. M BARUAH	
48	Cont.Cas(C)/281/2018 FIXED	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
49	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH Versus L. S. SANGSAN AND 2 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. M BHAGABATI (R1, R3) MR. A K BHUYAN (R2) MS. B BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
50	Cont.Cas(C)/474/2018 FIXED	RATNA SAHARIAH Versus DEBESWAR MALAKAR	MR. A SAYED MR. S K TALUKDAR	
51	I.A.(Civil)/3586/2018 in WP(C)/5120/2018	SMTI. JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SINGH YADAV MR. A BHATTACHARJEE	GA, ASSAM
	WITH WP(C)/5120/2018	JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV	GA, ASSAM
52	I.A.(Civil)/3687/2018 FIXED in WP(C)/4933/2018	THE ASSAM STATE FISHERY DEVELOPMENT CORPORATION AND ANR Versus HEMANTA HAZARIKA AND 5 ORS	MR. S B SARMA	MR. P N GOSWAMI
	WITH WP(C)/4933/2018	HEMANTA HAZARIKA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	SC, AFDC
53	WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2595/2018 in WP(C)/3317/2018	HEMANTA HAZARIKA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, AFDC
	WITH			
54	WP(C)/5748/2018	SRI BHASKAR JYOTI SARMAH AND 11 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR. S B SARMA SR. GA, ASSAM SC, AFDC
55	I.A.(Civil)/3922/2018 WP(C) 4686/2018(D/O) in WP(C)/4686/2018	DR. ALAUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MS B DEVI MR. R SARMA MRS. S D SAIKIA	GA, ASSAM

56	WP(C)/7553/2018 FIXED	AFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. B SAHARIA MR. A M BARBHUIYA F BEGUM MS. M MEDHI	GA, ASSAM
57	WP(C)/8011/2018 FIXED	REEMA BODO Versus THE STATE OF ASSAM AND 5 ORS	MR. S Z RAHMAN MR. A DEB	SC, HEALTH
58	Cont.Cas(C)/4/2019	PUNUKA BALA BORO Versus KULADHAR SAIKIA AND ANR.	MR H GUPTA MS. R M SARMAH	MS. S B CHOUDHURY (OP2) MR. A GANGULY (R1) MR T CHHETRI (R1)
59	Cont.Cas(C)/122/2019 B/O	KUMUD CHOUDHURY Versus ASHOK KUMAR BHATTARAI	MR. P K DEKA N CHAUDHURY	
60	Cont.Cas(C)/152/2019 FIXED	NARAYAN CH. BARMAN Versus RAVI CAPOOR AND 2 ORS.	MR. S K DAS MR R KARIM	
61	Cont.Cas(C)/153/2019 FIXED	MANISHA DEVI KUMARI Versus K. K. DWIVEDI AND 3 ORS.	MR. R C SAIKIA MS. B PHOM	MR. R K D CHOUDHURY MS. L DEVI
62	WP(C)/1376/2019 FIXED	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	SC, GHC
63	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, APSC
64	WP(C)/1930/2019 FIXED	ASSAM GRAMIN VIKASH BANK AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	MR. K .GOGOI (CGC .R-1 TO 4) ASSTT.S.G.I.
65	WP(C)/2398/2019 FIXED	FAIZUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2115/2019 FIXED	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 5 ORS	MR. N N KARMAKAR MR. M RAHMAN	GA, ASSAM
2	WP(C)/2563/2019 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
3	I.A.(Civil)/1486/2019 in WP(C)/7267/2018	BHARATI BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROY MR. S SHARMA	GA, ASSAM SC, REVENUE
	WITH WP(C)/7267/2018	BHARATI BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROY MR S SHARMA	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
4	WP(C)/980/2017	PANKAJ COAL ENTERPRISE and 25 ORS. Versus THE UNION OF INDIA and 4 ORS.	MS.B S GOYAL MR.A J HAZARIKA	MR.M Z AHMED C.G.C. MRS.A DASS SC, COAL INDIA ASSTT.S.G.I.
5	WP(C)/1483/2017	PANKAJ COAL ENTERPRISE and 14 ORS. Versus COAL INDIA LTD and 4 ORS.	MS.B S GOYAL MR.A J HAZARIKA	MR.M Z AHMED SC, COAL INDIA
6	WP(C)/1484/2017	JAIN COAL TRADERS and 12 ORS. Versus COAL INDIA LTD and 4 ORS.	MS.B S GOYAL MR.A J HAZARIKA	MR.M Z AHMEDSC, COAL INDIA
7	WP(C)/2431/2017	VIJAY KUMAR DHIR Versus ICICI BANK LTD	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR R DE MR.K DAS SC, I C I C I BANK
8	WP(C)/2620/2017	SALEHA BEGUM Versus THE STATE OF ASSAM and 5 ORS.	MR.A F N U MOLLAH MR.H R AHMED	GA, ASSAM SC, FINANCE
9	WP(C)/2829/2017	NIRMALENDU GHOSH Versus THE STATE OF ASSAM and 3 ORS.	MR.A K DUTTA MR.F E CHOUDHURY	GA, ASSAM SC, HEALTH

10	WP(C)/3094/2017	NABALOCHAN DAS Versus THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	MR.B GOGOI R-3 MR. A CHAMUAH(R-2) MR.J K BHUYAN(R-3) SC, GMC
11	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MR.S HOQUE MS.M DEVI	GA, ASSAM
WITH				
12	WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MR.S HOQUE MS.M DEVI	GA, ASSAM
13	WP(C)/5660/2017	HRISHIKESH SARMA and 9 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR. J H SAIKIA MS.P S CHAKRABORTY MR.N GOGOI MS.R CHAKRABORTTY	MR.C BARUAH(SC, KVIC) C.G.C. MR.S K MEDHI ASSTT.S.G.I.
14	WP(C)/2568/2018	KOHINUR BEGUM AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN KAKALI DEVI	SC, FINANCE DEPTT.
15	WP(C)/5490/2018	DWIJENDRA CHANDRA NATH Versus THE ASSAM BOARD OF REVENUE AND 9 ORS.	MR. B PATHAK MR A CHOWDHURY MR H K GOGOI MR. R THADANI	GA, ASSAM MR. D BORAH (R5, R7) MRS. H SARMAH (R5, R7) MR. N J KHATANIAR (R8-R10) MR. R DOWARAH (R5, R7)
16	WP(C)/6063/2018	SMT. SANTOSH AGARWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A K RAI MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. J HANDIQUE (REVENUE DEPT. GOVT. OF ASSAM) R-1 MR. S K MEDHI (R2, R4) MR. A DAS (R2, R4) MR. S R BORUAH GA, ASSAM, R-3 MR. S DUTTA (R2, R4) MR. S G BHATTACHARJEE (R2, R4)
17	WP(C)/7394/2018	BRAHMAPUTRA INFRASTRUCTURE LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N CHOUDHURY MR. M K DAS MR. B D DEKA MR. M P CHOUDHURY	GA, ASSAM
18	WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
19	WP(C)/8718/2018 B/O	GIRIN DEKA Versus THE UNION OF INDIA AND 6 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. D MOZUMDER ASSTT.S.G.I. SC, FOREST
20	WP(C)/391/2019	MANOJ KUMAR SHAHANI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM MR. P J SAIKIA (R5) MR. P BORDOLOI (R5) MS M NIROLA (R5)
21	WP(C)/447/2019 B/O	PADMA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. W RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/1064/2019 FIXED	BIJOY KUMAR HORLALKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SAIKIA MR. B K DAS MR. A S ALI MR. J ISLAM	SC, WATER RESOURCE
23	WP(C)/1107/2019 FIXED	RAJESH HORLALKA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR J ISLAM MR. A SAIKIA MR. A S ALI	SC, WATER RESOURCE
24	WP(C)/1122/2019 B/O	DEWAN GURUNG Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR. K K PARASAR	GA, ASSAM

25	WP(C)/1158/2019 FIXED	BIPLAB CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, HEALTH
ORDERS				
26	WP(C)/7086/2013 FIXED	AFROZA RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.R DUBEY MS.A BORPUJARI MS.A DEKA	GA, ASSAM MR.R K BORA
27	Cont.Cas(C)/579/2017	MRINAL JYOTI DAS Versus THANESWAR MALAKAR	MR.J SARMAH	MR. B K JAIN MS. M DASGUPTA S DUTTA, SR.ADV. MR. C SHARMA
28	Cont.Cas(C)/376/2018	AKHIL BHARATIYA CHA MAZDOOR SANGHA (ASSAM)(C.I.T.U.) Versus AMARDEEP CHOUDHURY @ AMARJIT CHOUDHURY	MR. H A SARKAR	MS M HAZARIKA MS. S KHOUND
29	Cont.Cas(C)/502/2018 FIXED	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus PARAMANANDA CHAYENGIA	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS
30	Cont.Cas(C)/513/2018	CHARU ENGINEERING INDUSTRIES Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
31	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
32	Cont.Cas(C)/552/2018	JATAN SAHA Versus M. M. BORO AND 2 ORS	MR K BORA MR. A S BHATTACHARJEE	MR. N UPADHAYAY , SC IRRIGATION DEPTT. MR N N UPADHYAYA
33	Cont.Cas(C)/559/2018	MUKTI SAIKIA Versus NIRMALJIT DAS	MR H SARMA MR A D CHOUDHURY MRS. L HAZARIKA	MR B D DAS MRS R DEKA
34	WP(C)/1666/2018 B/O	ADITYA SAIKIA and 248 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. R P N SINGH MR A K RAI MR T R RAY MS. A TALUKDAR MS. N RAI MR. K RAJBONGSHI MR.S R ROY	MR. D BARUAH (R6) GA, ASSAM MS. B DAS (R6) MR. A I Ali (R6)
35	WP(C)/7439/2018 CAVT. NO.0871/2018 CAVT. 871/2018(D/O)	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) MR. A DEKA (R7, R8) FOR CAVEATOR
36	I.A.(Civil)/1517/2019 FIXED in WP(C)/5858/2017 WITH WP(C)/5858/2017	OIL INDIA LTD. Versus THE DEPUTY COMMISSIONER AND 4 ORS TRIPTI DHAR Versus OIL INDIA LTD and 7 ORS.	S N SARMA MR. A SARMA MR. K KALITA MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	GA, ASSAM MR. M AHMED MR. M HASHAN MR.S N SARMA GA, ASSAM MR.K KALITA SC, OIL MR.A JAHID MS.A SARMA

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1792/2019	KAMALESWAR WARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2648/2019 FIXED	HAZERA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MR A S SK	SC, ELEM. EDU GA, ASSAM
3	WP(C)/2787/2019 FIXED	RUPA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR MINTU SAIKIA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/2829/2019 CAVT. 236/2019(D/O), FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM SC, BTC
WITH				
5	WP(C)/1919/2019 CAVT. NO. 0236/2019	JAYANTA KUMAR ROY Versus THE STATE OF ASSAM AND 7 ORS.	MR. J AHMED MR A N AHMED MS A HUSSAIN MS G PARMAWI	SC, SEC. EDU. MR. M U MONDAL MS. N NASRIN SC, BTC FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
6	I.A.(Civil)/4110/2018 in WP(C)/4869/2018	PABITRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H ANSARI MR. J SAIKIA MR. A AHMED	SC, SEC. EDU. SC, FINANCE
WITH				
	WP(C)/4869/2018	PABITRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H ANSARI MR. A AHMED MS J SAIKIA	SC, SEC. EDU. SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
7	I.A.(Civil)/1352/2019 in Cont.Cas(C)/161/2018	SMTI. RITA DEB Versus RAMESH CH. JAIN AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY	
WITH				
	Cont.Cas(C)/161/2018	SMTI. RITA DEB Versus RAMESH CH. JAIN AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY MR. H DAS	MR. D SAIKIA (R1) MR. A BHATTACHARJEE MR. A DEKA MR. N SARMA (R1 & 3)

ADMISSION

8	WP(C)/3344/2015	SMTI RAMILA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.P K KALITA MR.N G KUNDU MRG DEKA MR.H KALITA MR.D KONWAR	SC, ELEMENTARY EDUCATION(R1-5) SC, BTC(R6,7)
9	WP(C)/5070/2016 FIXED	PRITY PRAKASH DEVA SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.N DUTTA MS.B BHUYAN MS.P SARMA MS.N BORAH MS.K BARMAN	MS.R DEKAR- 6and7 SC, EDUCATION MR.S S GOSWAMI(R- 6&7) MR.SHEIKH UKHTAR(R- 3&4)
	WITH			
10	WP(C)/3616/2017	SHILPI SINGH and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.P K GOSWAMI MS.R DEKA MR.S S GOSWAMI	MR.N DUTTA(Sr.Adv.)(R- 5&6) MR. S UKHTAR (R3 & 4) MS.B BHUYANR- 5and6 SC, EDUCATION
11	WP(C)/771/2017 FIXED	SURAJIT SINGH CHOUDHURY @ CHOWDHURY Versus THE STATE OF ASSAM and 4 ORS.	MS.B CHOUDHURY MRS K SARKAR MS.P BORA MS.S DAS	MR.S C KEYAL(R-5) MS.P BARUAHR-5 SC, HIGHER EDUCATION
12	WP(C)/3457/2017	MADHURI BORTHAKUR Versus THE STATE OF ASSAM and 5 ORS.	MR.S K DAS MR R KARIM	MR.K N CHOUDHURY(Sr.Adv.)(R-4) MR. G CHOUDHURYR-6 MR. R DUBEY MR.K K GOSWAMI(R-6) MR. S BORTHAKUR SC, SECONDARY EDUCATION MR. P K BORA MR. A J RAJKHOWA MR.S KAUSHIK(R-6)
13	WP(C)/5572/2017 B/O	RAJU CHAKRABORTY and 58 ORS Versus STATE OF ASSAM and 5 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
14	WP(C)/7387/2017	SATYAJYOTI NATH and 45 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MRM J QUADIR MR.S Y AHMED MR.N ANSARI	SC, ELEMENTARY EDUCATION SC, SSA
15	WP(C)/7144/2017	JITEN GOGOI Versus THE STATE OF ASSAM and 4 ORS	MR.P K GOGOI	GA, ASSAM SC, ELEMENTARY EDUCATION
16	WP(C)/7359/2017 FIXED	SACHINDRA DEKA and 117 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SAIKIA MRS.B DAS MR. P K DAS MRS.S BORA	SC, ELEMENTARY EDUCATION
	WITH			
17	WP(C)/6971/2017	SUSANTA PAUL and 34 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY (P1- P34) MR.D K SAIKIA MS. R DEKA (P1-P34) MR. P K DAS MR. D J DAS (P1-P34) MRS.S BORA	SC, ELEMENTARY EDUCATION
18	WP(C)/6479/2018 CAVT. NO.0757/2018	ABDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	SC, SEC. EDU. MD. A A KHAN MR. A AHMED FOR CAVEATOR
19	WP(C)/1265/2019 FIXED	DERAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/2425/2019 FIXED	M/S. AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
21	WP(C)/2562/2019	NAYAN DAS AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR B D DAS MR. D NATH MR D KALITA	MR. S K SINGHA (C.G.C.) ASSTT.S.G.I. SC, KVS

ORDERS

22	WP(C)/981/2015 CAVT. NO.89/2/015 CAVT. 89/2015(D/O)	IKBAL FORID Versus THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.A SARMA MD.M U AHMED MR.S CHOUDHURY	MR.H R A CHOUDHURY(R6) GA, ASSAM(R3) MR.F U BORBHUIYA MR.H ALI MRA R BHUYAN(R-5) MR.M A I HUSSAIN(R-5) SC, SECONDARY EDUCATION(R1-2) FOR CAVEATOR
23	Cont.Cas(C)/634/2017	CHANDRESHWAR PRASAD SHARMA Versus PREETOM SAIKIA and ANR.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. A DEKA D SAIKIA MR. N SARMA
24	WP(C)/1563/2017 FIXED	UMESH CHANDRA NATH Versus THE STATE OF ASSAM and 9 ORS.	MR.J SINGH MR.H NATH MR.K K HANDIQUE	GA, ASSAM SC, ELEMENTARY EDUCATION
25	WP(C)/3878/2017	RANGILA CHUTIA Versus THE STATE OF ASSAM and 6 ORS.	MR.M DUTTA MS.E BHARALI MR.A K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
26	Cont.Cas(C)/273/2018 I.A.(C) 3809/2018(D/O)	PANKAJ LOCHAN SARMA Versus PREETOM SAIKIA AND 3 ORS	MR. M DEKA MR D K ROY	MR. D SAIKIA (R1 & 2)) MR. A K BHUYAN (R3 & 4) MS. B BHUYAN (R3 & 4) MR. A DEKA (R1) MR. N SARMA (R2) MS. N CHOUDHURY (R3 & 4) MR. M BORAH (R3 & 4) MR. A KHOUND (R3 & 4) MR T TASHI (R3 & 4) MS. Y S PHOM (R3 & 4)
27	Cont.Cas(C)/310/2018 FIXED	LAILY KHATUN Versus PREETOM SAIKIA	MR A CHOUDHURY MS. A KAUSHAR MR S ISLAM	MR. D SAIKIA MR. N SARMA MS. N PHUKAN
28	Cont.Cas(C)/413/2018 FIXED	AMALENDU NAG Versus GITIMONI PHUKAN	MR. A K DUTTA MR. B PURKAYASTHA	MR. K GOGOI MR. A DEKA
29	WP(C)/7378/2018	MRIDULA DEVI Versus THE DISPUR LAW COLLEGE AND 5 ORS	MR. K N CHOUDHURY MR. M MAHANTA	SC, EDU SC, G U
30	WP(C)/8314/2018	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) SC, U G C
31	WITH WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
32	Cont.Cas(C)/116/2019 FIXED	PRASANTA KONWAR Versus PREETAM SAIKIA AND ANR.	MR. S U AHMED MR A HAWARI	MS K DAS (R2) MS. N M SARMA (R2)
33	Cont.Cas(C)/166/2019 FIXED	ABU BAKKAR LASKAR Versus IKBAL HUSSAIN BARBHUIYA AND ANR.	MR F A LASKAR MR. D H MOZUMDER	
34	I.A.(Civil)/881/2019 WP(C) 3190/2018(D/O) in WP(C)/3190/2018	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE	SC, HEALTH
35	WP(C)/995/2019	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. H A AHMED MR. M A I HUSSAIN Mr M U Ahmed	SC, SEC. EDU. GA, ASSAM MR. M U MAHMUD MR. A K PURKAYASTHA (R4,R5) MR S ISLAM

36	I.A.(Civil)/1131/2019 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS P SARMAH MS M SHARMA	GA, ASSAM MR. S BARUAH ASSTT.S.G.I.
	WITH WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MRS. A GAYAN (CGC, R1- R5) ASSTT.S.G.I.
	WITH I.A.(Civil)/3668/2018 in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
	WITH WP(C)/2315/2018	RHINO BAMBOO INDUSTRY AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MR. A SANCHETI ASSTT.S.G.I. S C KEYA SC, CENTRAL EXCISE CUSTOMS
38	WP(C)/1638/2019 FIXED	KALPANA PEGU Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1720/2019 FIXED	KAYSER ALI @ KOISER ALI Versus UNION OF INDIA AND 7 ORS.	MS. R CHOUDHURY MR. M A LASKAR MR. A H M R CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/1754/2019	MAHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR. A A AHMED MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1883/2019	IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/2089/2019 WITH LCR	LAKHI BISWAS AND 6 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2127/2019 FIXED	SIDDIQUE ALI Versus THE UNION OF INDIA AND 6 ORS	MR. B BANERJEE MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/2158/2019 FIXED	SOBARAT KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, F.T
7	WP(C)/2238/2019 WITH LCR, FIXED	GAZI @ GAZI KALU Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. P RAHMAN MRS R BEGUM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/2246/2019 FIXED	TAYAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/2262/2019 WITH LCR, FIXED	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/2272/2019 FIXED	JUSNARA BEGUM @ JUTSNARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2305/2019 WITH LCR, FIXED	RUPJAN NESSA @ RUPJAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/2480/2019	REBHA ROY @ REBA ROY Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/2765/2019	SONA BHANU NESSA @ SONA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2769/2019	AZIRON NESSA @ AZIRON BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/2780/2019	SHARIFUL ISLAM @ SORIFUL ISLAM AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/2784/2019	MAJAMIL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE MR S A HUSSAIN MR A AKBAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/2790/2019	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T
18	WP(C)/2796/2019	ABBAS ALI Versus THE UNION OF INDIA AND 5 ORS.	SC, NRC MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/2799/2019	SRIBASH DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/2805/2019	JARFUL KHATUN @ JHARFULI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
21	WP(C)/2806/2019	TOMIRON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
22	WP(C)/2807/2019	MARFAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR. ELIAS AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	WP(C)/2830/2019	SANTI BARMAN @ SHANTI BALA BARMAN Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/2831/2019	NURULLAH @ NUR MAHAMMAD AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MD. S HUDA MR. N HOQUE MD. ARIF	SC, NRC ASSTT.S.G.I. SC, F.T
25	WP(C)/2833/2019	SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2834/2019	AYNAL HOQUE Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/2836/2019	RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)
28	WP(C)/2839/2019	BAHARUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE SK A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/2841/2019	DILDAR HUSSAIN @ DILDAR Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

30	WP(C)/895/2019 FIXED	SANJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MS N J DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/925/2019 FIXED	INAM UDDIN @ AINAMUDDIN SEIKH Versus UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

32	I.A.(Civil)/1520/2019 in WA/104/2019	M/S JAYSHREE ENTRADE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K BHATTACHARJEE	MR. N UPADHAYAY SC, IRRIGATION
	WITH WA/104/2019	M/S JAYSHREE ENTRADE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS.	PETITIONER IN PERSON MR. P K BHATTACHARJEE	MR. N UPADHAYAY SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/88/2019	NILU SHAH Versus RUNU SANGMA	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
2	CRP(I/O)/96/2019	MOHAMMAD ARIFUDDIN Versus ROSEY RAJ	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
3	CRP(I/O)/97/2019	NILU SHAH Versus JAGANNATH SANGMA	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
ADMISSION				
4	CRP(I/O)/103/2016	SMTI. SONALI CHAKROBORTY DAS Versus AJAY DAS	MR.A B CHOUDHURY MR. A K JAIN MR. M KALITA MR.M K SHARMA MR.M MAJUMDAR	
5	CRP(I/O)/253/2017	M/S. GAMMON INDIA LTD. and ANR. Versus BINOD KUMAR MALPANI	MR.D MOZUMDER MR. S BISWAS	MR. S C KEYAL MS. P BARUAH
6	CRP(I/O)/245/2017	M/S. GAMMON INDIA LTD. and ANR. Versus BINOD KUMAR MALPANI	MR.D MOZUMDER MR. S BISWAS	MR. S C KEYAL MS. P BARUAH
7	FAO/67/2018	SRI BULBUL GOGOI Versus SRI PRABHAKAR DEY AND ANR	MR. R GOSWAMI MRS. R DEVI MS. P PATHAK MS. P KALITA	
8	CRP(I/O)/6/2019	HARI KANTA BHUYAN Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR N DUTTA MR G N KAKATI MR G J SAIKIA MR P K KALITA	MS. S T HOQUE (R1, R2) MR. M K SHARMA (R1, R2) MR. J DEKA (R1, R2) MR. G MISHRA (R1, R2)
9	CRP(I/O)/18/2019	ANKU BORA Versus RAJDEEP CHOUDHURY	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	MR. D K KOTHARI MR R K MOUR MR. B DEKA MR P DAS
10	CRP(I/O)/49/2019	MANISH PRITHANI Versus MANOJ KUMAR PRITHANI	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MR. A CHETIA	MR. P J SAIKIA MR. A K GUPTA

FOR HEARING U/O XLI RULE II C.P.C.

11	RSA/67/2019	SMTI. ANUP ANURUPA DAS AND 6 ORS. Versus SHRI PRAFULLA DAS	MR H DEKA MR. K K DEKA MR. A D CHOUDHURY
<u>ORDERS</u>			
12	MFA/12/2004 WITH LCR	NATIONAL INSURANCE CO. Versus MD. SATTAR ALI	K K BHATTA MR.S K SANGANERIA MR.R K BHATRA MR.S S SARMA MR.D K BHATRA
	WITH MC(N)/303/2004 in MFA/12/2004	NATIONAL INSURANCE CO. Versus MD. SATTAR ALI	K K BHATTA MR.S K SANGANERIA MR.R K BHATRA MR.S S SARMA MR.D K BHATRA
13	MFA/80/2009 WITH LCR	ORIENTALINSURANCE CO. LTD. Versus MD. JOGDUR RAHMAN and ANR	MR.S K GOSWAMI MRS.P MEDHI MR.R KATHKATIA MR.P K SHARMA
	WITH MC/3236/2009 in MFA/80/2009	ORIENTALINSURANCE CO. LTD. Versus MD. JOGDUR RAHMAN and ANR	MR.S K GOSWAMI MRS.P MEDHI MR.R KATHKATIA MR.P K SHARMA
14	MFA/17/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus DEBASHIS DAS and ANR.	MR.B C DAS MR.R C PAUL MISS.S ROY
15	MFA/58/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF BABU SARKAR HIS LEGAL HEIRS AND ANR	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/1431/2018 in MFA/58/2014	NATIONAL INSURANCE CO. LTD. Versus SMTI. JOGOMAYA SARKAR	MRS. S ROY
	WITH I.A.(Civil)/1432/2018 in MFA/58/2014	NATIONAL INSURANCE CO. LTD. Versus SMTI. JOGOMAYA SARKAR	MRS. S ROY
	WITH I.A.(Civil)/1435/2018 in MFA/58/2014	NATIONAL INSURANCE CO. LTD. Versus SMTI. JOGOMAYA SARKAR	MRS. S ROY
16	MFA/21/2015	NATIONAL INSURANCE COMPANY LTD. Versus MORIYOM KHATUN and 3 ORS	MR.R C PAUL MS.S ROY
	WITH CO/10/2016 in MFA/21/2015	MORIYOM KHATUN and 2 ORS Versus THE NATIONAL INSURANCE COMPANY LTD	MR.A R AGARWALA
17	Tr.P.(C)./59/2015	SMTI. USHA DEVI Versus SRI RAM MONOHAR CHOUHAN	MR.A K SAHU MR.S SAHU
18	MC/406/2015 in MFA SL.NO.238965	THE NATIONAL INSURANCE CO. LTD Versus PRADIP KUMAR DAS and ANR,	MS.R D MOZUMDAR MS.B BORA
19	MC/672/2015 in MFA SL.NO.239138	NEW INDIA ASSURANCE CO. LTD. Versus MD. KHAIRUL ISLAM and ANR,	MSP DEHINGIA MS.M CHOUDHURY MR.S DUTTA
20	I.A./2395/2015 in MFA SL.NO. 257944	LALCHAND ALI Versus REGIONAL MANAGER and ANR	MR.N BARUA MR.S DAS MS.R T DAS MR.K DAS MR.H GOGOI MS.D BARUA
			MS.R D MOZUMDARR-1 MS.P DAS(R-1) MS.T DEKA(R-1)

21	I.A.(Civil)/1085/2016 in ARB.A. SL.NO. 253220	M/S S.A. ENTERPRISE Versus UNION OF INDIA and 7 ORS,	MR.M BISWAS MR.T CHUTIA MR.H KAKATI	SC, NF RLY
22	CRP(I/O)/20/2017	SHILPI SARKAR and ANR. Versus ANANDA SARKAR and 2 ORS.	MR.G BHARADWAJ MR. S BISWAS	
23	I.A.(Civil)/2102/2017 in LA.App./278755/2016	UNION OF INDIA Versus JOGESWAR KALITA @ DAS and 3 ORS,	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MS. M D CHOWDHURY
	WITH LA.App./278755/2016 (Filing Number)	UNION OF INDIA Versus SRI JOGESWAR KALITA @ DAS and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
24	I.A.(Civil)/3388/2017 in LA.App./274206/2016	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and ANR	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	MRS. M D CHOUDHURY
	WITH LA.App./274206/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR.S BORTHAKUR	
25	FAO/63/2018 WITH UNSERVED NOTICE	SRI CHAKRESWAR SARMA Versus MRS BINA SARMA AND 12 ORS	MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	MR D C K HAZARIKA (R1, R2, R11) MR. S SAHU (R5-R8) MR. A K GUPTA (R3) MR H J TAMULI (R3) MS J KALITA (R1, R2, R11) MS. N HUSSAIN (R1, R2, R11)
	WITH I.A.(Civil)/3934/2018 in FAO/63/2018	SRI CHAKRESWAR SARMA Versus MRS. BINA SARMA AND 12 ORS	MR G CHOUDHURY MS. S KAUSHIK	
26	I.A.(Civil)/169/2018 in FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MS. N RAI MR. T R ROY MR A K RAI	GA, ASSAM
	WITH FAO/5/2018	DEBEN DAS Versus THE STATE OF ASSAM	MR. S P ROY MR A K RAI MS. N RAI MR. T R ROY	GA, ASSAM
27	CRP(I/O)/377/2018	CHITTARANJAN PATWARI Versus M/S. L.M. COMMERCIAL HOUSE	MR. A C SARMA MR H K SARMA MR G BHARADWAJ	MR J SHARMA MR. H J RAI
28	I.A.(Civil)/2268/2018 in MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	SC, NF RLY
	WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. M U MONDAL MR. A WAHAB MD. I H KHAN	SC, NF RLY
29	I.A.(Civil)/3145/2018 in MFA/140/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ADAM ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. S D SAIKIA (R1)
	WITH MFA/140/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ADAM ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. S D SAIKIA (R1)
	WITH I.A.(Civil)/3146/2018 in MFA/140/2018	NATIONAL INSURANCE COMPANY LIMITED Versus ADAM ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

30	I.A.(Civil)/3540/2018 in CRP(I/O)/291/2017	SRI KHAGEN KALITA AND 9 ORS. Versus SRI SATYENDRA DAS AND 11 ORS.	MR. H K DEKA MR. M DAS	MR. A BHATTACHARYYA MS. M KALITA
	WITH CRP(I/O)/291/2017	KHAGEN KALITA and 9 ORS. Versus SATYENDRA DAS and 11 ORS.	MR.M DAS	MR.A BHATTACHARYYA(R 1-12) MS.M KALITAR- 1-12
31	MFA/6/2019 WITH LCR	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS Versus OIL INDIA LIMITED AND ANR	MR. K K NANDI MR. A ADHIKARY	S N SARMA SC, OIL
	WITH MFA/98/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS	MR S N SARMA MR. S CHAKRABORTY MR. K KALITA	SC, ESIC
	WITH I.A.(Civil)/2470/2018 in MFA/98/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS	MR S N SARMA MR. S CHAKRABORTY MR. K KALITA	SC, ESIC
33	I.A.(Civil)/614/2019 in Arb.A./5/2019	UNION OF INDIA Versus M/S TENZING CONSTRUCTION	MR. S C KEYAL	MR. D WANGDI FOR CAVEATOR
	WITH Arb.A./5/2019 CAVT. NO. 1373/2018	UNION OF INDIA Versus M/S TENZING CONSTRUCTION	MR. S C KEYAL	MR. U K NAIR MR. K SINGHA MR. D WANGDI FOR CAVEATOR
34	I.A.(Civil)/893/2019 FIXED in MFA/186/2017	MD RUPCHAN ALI Versus THE ORIENTAL INSURANCE COMPANY LTD.		MS. R D MOZUMDAR
	WITH MFA/186/2017	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA
	WITH I.A.(Civil)/4251/2017 in MFA/186/2017	THE ORIENTAL INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MS.R D MOZUMDAR	MR.D K SAIKIA MS.S D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./379/2014	RAMA NATH BARMAN Versus THE STATE OF ASSAM and ANR	MR.S BHUYAN MRA KUNDU	PP, ASSAM
2	Crl.Pet./121/2016	HAV/ASHOK KR. BORAH Versus THE STATE OF ASSAM AND ANR	MR.M J BARUAH MS.U GOGOI	PP, ASSAM
3	Crl.Pet./560/2016	ALHAJ ABDUL HOQUE MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ANR	MR.P SHARMA	PP, ASSAM
4	Crl.Pet./13/2017 WITH LCR 2 FILES	ROMEN DAS and 4 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K GOGOI MR.T DEORI	MR.M K BORO(R-2) MS.L DAS R-2 PP, ASSAM
5	Tr.P.(Crl.)/31/2017	SAMSUL HAQUE CHAUDHURY Versus THE STATE OF ASSAM and ANR.	MR.N MOHAMMAD MR.N BARUA MR.S N MAHAMMAD	PP, ASSAM
6	WITH Tr.P.(Crl.)/32/2017	SAMSUL HAQUE CHAUDHURY and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.N BARUAH MR.SK S N MOHAMMAD MRSK N MAHAMMAD	PP, ASSAM
7	Crl.Rev.P./130/2017 WITH I.A.(Crl) 431/16(D/O)	UMA SHANKAR MISHRA Versus SAURAV NATH and 2 ORS	MR.D GOSWAMI	MR.M C PATIR R- 1and2 MR.P S LAHKAR(ADDL. P.P.) MR.F KHAN(R- 1&2)
	WITH I.A.(Crl.)/856/2017 in Crl.Rev.P./130/2017	SAURAV NATH and ANR Versus UMA SHANKAR MISHRA	MR.F KHAN	MR.D GOSWAMI
8	Crl.Rev.P./217/2017 WITH LCR 3 FILES	NIKUNJA MEDHI Versus ANOWAR HUSSAIN	MR.M K CHOUDHURY MRS.P BHARADWAJ MR.T N SRINIVASAN	MR.G N SAHEWALLA(Sr. Adv.) MR.P BORA MR.A CHETIA MR.M SAHEWALLA MD.ASLAM

9	Crl.Pet./398/2017 WITH LCR 1 FILE	MEGHRAJ UPADHYAYA Versus YADAV UPADHAYA and ANR.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR	MS.B DASR-1 PP, ASSAM MS.N UPADHYAY(R-1)
10	Crl.Pet./602/2017	BIPUL DAS Versus THE STATE OF ASSAM and ANR.	MR. N C DAS MR. T J MAHANTA MR. R ALAM	MR N P DOWERAH (R2) MR. M PHUKAN MR. M PHUKAN (R2) MRS M DAS (R2) PP, ASSAM
11	Crl.Pet./713/2017 FIXED	SAIBUR RAHMAN and ANR. Versus THE STATE OF ASSAM and ANR.	MD.A J ATIA MS.J MARIYAM	MR.I HUSSAIN(R-2) MR. E AHMED R-2 PP, ASSAM MR.H A TALUKDAR(R-2)
12	Tr.P.(Crl.)/34/2018	NAZRUL ISLAM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	MR. SK S N MOHAMMAD (R2) MR. SK N MOHAMMAD (R2) MR. A IKBAL (R2) PP, ASSAM
13	Tr.P.(Crl.)/39/2018	ABANTI DEY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	MR G N SAHEWALLA (OP2) MR. P BORA (OP2) MR. P DEKA (OP2) MS. S KATAKEY (OP2) MS. S. TODI (OP2) PP, ASSAM
14	Crl.Pet./9/2019	SEKH ABDULLAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M K SHARMA	MD. B ISLAM (R2) MR. A A MONDAL (R2) PP, ASSAM MR. SHAZZAD HUSSAIN (R2)
15	CRL.A(J)/24/2019	BALIN CHETIA Versus THE STATE OF ASSAM		PP, ASSAM
16	CRL.A(J)/25/2019	NEHAR DAS Versus THE STATE OF ASSAM		PP, ASSAM
17	CRL.A(J)/26/2019	PURNA NAHAR DEKA Versus THE STATE OF ASSAM		PP, ASSAM
18	CRL.A(J)/28/2019	BUDUL DAS Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/1223/2019 FIXED	JAHIRUL ISLAM @ JAHARUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. M R ISLAM	PP, ASSAM
<u>ORDERS</u>				
20	Crl.Pet./905/2013	SMTI DIPANJALI BHUYAN and ANR. Versus THE STATE OF ASSAM AND ANR	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	PP, ASSAM
21	Crl.Pet./626/2015 WITH OFFICE NOTE	ARUN KUMAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	PP, ASSAM
22	Crl.Pet./376/2016	SURAJIT DEWRI Versus THE STATE OF ASSAM AND ANR.	MR.A K BHUYAN MS.N BARUAH MS.N CHOUDHURY MR.M BARUAH MS A BORBHUYAN	PP, ASSAM
23	Crl.A./80/2017 WITH LCR 5 FILES	SRI THANESWAR KALITA Versus THE STATE OF ASSAM and ANR	MR.P SHARMA MS.H M PHUKAN	PP, ASSAM
24	Crl.Rev.P./484/2017 WITH I.A.(Crl) 870/17(D/O) & LCR 6 FILES	PRANJAL BORUAH @ JITU Versus THE STATE OF ASSAM and ANR.	MR.A M BORA MR.D K BAIDYA MR.C CHOUDHURY MR.D GOGOI	PP, ASSAM

25	I.A.(CrI.)/340/2018 WITH LCR 5 FILES, FIXED in CrI.A./414/2017 WITH CrI.A./414/2017	MONSUB ALI Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
26	I.A.(CrI.)/135/2019 WITH LCR 6 FILES, FIXED in CrI.A./72/2019 WITH CrI.A./72/2019	MONSUB ALI Versus THE STATE OF ASSAM and ANR, SRI RAJIB GOGOI Versus THE STATE OF ASSAM	MR.M U MONDAL MSN NASRIN MDI H KHAN	MD. M Z SHAH MR. P RAHMAN PP, ASSAM PP, ASSAM
27	CrI.A./24/2015 WITH CrI.M.C./60/2015 (Disposed) & LCR 4 FILES	MD. TAIJUDDIN AHMED Versus THE STATE OF ASSAM and ANR,	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM MS.R M SAIKIA	PP, ASSAM
28	CrI.A./309/2016 WITH LCR 6 FILES	MD. SOMEZ ALI @ KHUNJAN ALI Versus THE STATE OF ASSAM and ANR,	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY MS.B R KALITA	PP, ASSAM
29	CrI.Pet./314/2016 WITH IA. 1629/16(D/O) & LCR 1 FILE	AMRIT RABHA Versus THE STATE OF ASSAM AND ANR	MR.Y S MANNAN MR.T HUSSAIN MS.R AKHTAR MS.S GOHAIN	PP, ASSAM
30	CrI.L.P./134/2018 FIXED in CrI.A./7815/2018 WITH CrI.A./7815/2018 (Filing Number)	SARITON BIBI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	MS. R CHOUDHURY (R2- R5) MR D. CHAKRABORTY (R2- R5) PP, ASSAM
31	CrI.A./257/2018 WITH LCR 5 FILES	SARITON BIBI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P	PP, ASSAM
32	I.A.(CrI.)/330/2018 in CrI.A./799/2018 WITH CrI.A./799/2018 (Filing Number) WITH CrI.L.P./50/2018	SRI AJIT RAJKONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S C KEYAL SC, CBI	
33	I.A.(CrI.)/330/2018 in CrI.A./799/2018 WITH CrI.L.P./50/2018	CENTRAL BUREAU OF INVESTIGATION Versus DIPTI MEDHI DAS	MR. S C KEYAL SC, CBI	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
33	CrI.A./227/2018 WITH I.A.(CrI.)/559/2018 in CrI.A./227/2018	CENTRAL BUREAU OF INVESTIGATION Versus PRABIN CHANDRA DAS	MR. S C KEYAL SC, CBI	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
34	CrI.A./392/2018 WITH LCR 3 FILES	CENTRAL BUREAU OF INVESTIGATION Versus PRABIN CHANDRA DAS	MR. S C KEYAL SC, CBI	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
35	CrI.L.P./17/2019 WITH LCR 2 FILES, FIXED in CrI.A./10507/2018	MD MOBARAK HUSSAIN SHIKARI @ MOBAROK HUSSAIN SHIKARI Versus SRI AJOY DEKA SRI BIJOY KUMAR DAS, Versus RAM PRIT SHAH AND ANR	MR. A BARUA MR. P P DUTTA MS. M KALITA MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	MR. B J MUKHERJEE MR. C PRADHAN PP, ASSAM

WITH
CrI.A./10507/2018
(Filing Number)

SRI BIJOY KUMAR DAS
Versus
SRI RAM PRIT SHAH AND ANR

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
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13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/22/2019	LAKHI SWARGIARY Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/23/2019	LAKSHI KANTA LASKAR Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/27/2019	MRIDUL SONOWAL @ GUJARA Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/29/2019	ARJUN CHETRY @ RON BAHADUR CHETRY Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/30/2019	SANJAY DAS Versus THE STATE OF ASSAM		PP, ASSAM
6	Review.Pet./58/2019 in WA 213/17(D/O)	HABIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR. B J MUKHERJEE	MR. A H ALAMGIR (R6)
ORDERS				
7	CrI.A./70/2018 WITH LCR 7 FILES & P.B. 2 NOS.	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/125/2019 in CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM

8	CRL.A(J)/80/2018 WITH LCR 3 FILES	MD. ABDUL SALAM Versus THE STATE OF ASSAM	DR. B GOGOI. AMICUS CURIAE	PP, ASSAM
9	CrI.A./114/2019 WITH LCR 6 FILES	SRI SURESH MANDAL AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/223/2019 in CrI.A./114/2019	SRI SURESH MANDAL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	I.A.(CrI.)/218/2019 WITH LCR 4 FILES & P.B. 2 NOS. in CrI.A./31/2018	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. A AHMED MD. I H KHAN	MR. M H ANSARI PP, ASSAM
	WITH CrI.A./31/2018	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOUDHURY MR. I A HAZARIKA MR. M U MONDAL MS. N NASRIN MR. A AHMED MD. I H KHAN	MR. M H ANSARI MS J SAIKIA PP, ASSAM
HEARING				
11	CrI.A./15/2016 WITH LCR 4 FILES & P.B. 2 NOS.	AKBAR ALI Versus THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY MR.D A KAIYUM MR.A AHMED	PP, ASSAM
12	CrI.A./38/2016 WITH P.B. & LCR	SHRI DIPAK DAS and ANR Versus UNION OF INDIA	MS.T SOM MS.S KALITA MR.H DAS	SC, NCB
	WITH			
13	CRL.A(J)/5/2015	AKHIL CHANDRA PATHAK Versus THE STATE OF ASSAM	MS.B SARMA	PP, ASSAM B SARMA SC, NCB
	WITH			
14	CrI.A./57/2015	SRI SUKLESWAR DAS and ANR, Versus THE UNION OF INDIA,	MR.R ISLAM MR.R DE MS.N MITRA MR.P DEKA	MR. B SARMA(R-1) SC, NCB
15	CRL.A(J)/108/2016 WITH P.B. & LCR	SANJU RABIDAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MS.B CHOUDHURYR-2 MR.U CHOUDHURY(R-2) MR.N CHOUDHURY(R-2) PP, ASSAM
16	CrI.A./111/2017 WITH LCR 5 FILES & P.B. 2 NOS.	JAFFAR ALI and ANR Versus STATE OF ASSAM and ANR	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. H SHARMA, ADDL.PP, ASSAM PP, ASSAM
17	CrI.A./200/2017	MD ABDUL MATLIB and 2 ORS Versus STATE OF ASSAM and ANR	MR.D P BORAH MR.D K BAGCHI MS.S BORO MR.B PAUL	MR.R DEVR-2 MRS.S BARAT(R-2) PP, ASSAM
18	CrI.A./271/2017 WITH LCR 4 FILES & P.B. 2 NOS.	SRI RUPAK ROY and ANR Versus THE STATE OF ASSAM and ANR	MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MR.M ISLAM MR.B AHMED	MR H SARMA, Addl. PP, Assam PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1285/2019 FIXED in WP(C)/7188/2016 WITH WP(C)/7188/2016	DHIREN PHUKAN AND 2 ORS Versus RUPJYOTI DEORI AND 12 ORS RUPJYOTI DEORI and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR. M K CHOUDHURY MR. N BARUAH MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
2	WITH WP(C)/3854/2016	RUPJYOTI DEORI and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM
3	WITH WP(C)/7495/2016	DEEPAK BATHARI and 2 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM
ADMISSION				
4	WP(C)/5270/2012 FIXED	SMTI JESONI MARAK Versus THE STATE OF ASSAM AND ORS	MR.H DAS MRS.M BARUAH	MR.C BARUAH MR.G BAISHYA SC, AG SC, PWD MR.U K NAIR
5	WP(C)/4828/2013 FIXED	HADAYA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MS.S K NARGIS MR.A F N U MOLLAH MS.A NEOG MS.B W AKHTARA	GA, ASSAM MR.B K SARMA MR.F U BORBHUIYA(R-7) MS.M BHATTACHARJEE(Addl. Sr. GA, Assam) MR G PEGU (SC, ASSAM) MR.D PHUKAN(R-7) MRS.H AHMED(R-7) SC, SOCIAL WELFARE MR.B C CHOUDHURY(R-7) MR.A MATIN(R-7) MS.B R A SULTANA

	WITH I.A.(Civil)/925/2016 in WP(C)/4828/2013	RUNUMA BEGUM Versus HADAYA BEGUM	MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM MR.B K SARMA MS.S K NARGIS MR.A F N U MOLLAH MS.A NEOG MS.B W AKHTARA MS.B R A SULTANA SC, SOCIAL WELFARE
6	WP(C)/5773/2013 FIXED	MAHENDRA SAIKIA Versus THE STATE OF ASSAM and 5 ORS	MR.S K DAS MR. B SARMA	MR. D C BORAH(R-6) MR.B K SARMA MR.D BARMAN(R-6) MR.A DAS MS.M DAS MS.M BORDOLOI MR.M AGARWALLA MS.B M LAHKAR SC, SOCIAL WELFARE
7	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
8	WP(C)/4728/2014 FIXED	MUSTT. AKTARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MRS.R MOMTAZ MR.M A LASKAR MR.A I UDDIN	MR.B K SARMA SC, SOCIAL WELFARE
9	WP(C)/6239/2014 FIXED	DHIRAJ THAKUR Versus THE UNION OF INDIA and 3 ORS	MR. S SAHU MR.N N JHA MR.P K MONDAL	MR.S C KEYAL ASSTT.S.G.I.
10	WP(C)/1423/2015 FIXED	NOJENDRA BARMAN Versus THE STATE OF ASSAM AND ANR	MR.A DUTTA MRS.P M DUTTA	GA, ASSAM(R1)
11	WP(C)/3215/2015 FIXED	ALL ASSAM TRAINED HOME GUARDS ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 4 ORS	MRM H AHMED MR.M R CHOUDHURY	GA, ASSAM
12	WP(C)/3843/2015 WP(C) 4159/2015(D/O), FIXED	GIRIDHAR BARMAN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M BISWAS MR.T CHUTIA MR.R GOGOI	SC, AGRI. DEPARTMENT
13	WP(C)/5035/2015 FIXED	MUSTT. IDARUN NESSA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.I ALAM MR.T SK	SC, AG MS.U BARUAH SC, A S T C SC, PENSION SC, TRANSPORT
14	WP(C)/7302/2015 FIXED	DILIP KUMAR DHAR Versus THE STATE OF ASSAM AND 2 ORS	MS.L N CHOUDHURY MR.R ALI MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	SC, CO-OP.
15	WP(C)/1532/2016 FIXED	PRANJAL NATH Versus THE UNION OF INDIA AND ANR	MR.P KALITA MS.R R RAJKUMARI MR.A AHMED	C.G.C. MR.S S ROY ASSTT.S.G.I.
16	WITH WP(C)/1545/2016	SUBHAM SHARMA Versus THE UNION OF INDIA and 2 ORS	MR. P KALITA MR. A AHMED MS. R R RAJKUMARI	C.G.C. MR. M PHUKAN (R-1 - 3) ASSTT.S.G.I.
17	WP(C)/3659/2016	SMTI LAKHYAHIRA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE
18	WP(C)/4226/2016	SANTOSH BHOWMIK Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	DR.B AHMED SC, CO-OP.

19	WP(C)/4386/2016	MOHEN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.A M BUZARBARUAH MR.M DUTTA MR.M ISLAM MS. S SAIKIA	GA, ASSAM SC, PERSONNEL DEPT.
20	WP(C)/4407/2016 FIXED	HORESWAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.S K SINHA	GA, ASSAM
21	WP(C)/4555/2016	BHABENDRA SHARMA @ BHABENDRA SARMAH Versus THE STATE OF ASSAM AND 8 ORS	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	SC, AG SC, PWD SC, FINANCE
22	WP(C)/5526/2016 FIXED	MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE COMPANY LTD. and 3 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MR.D MEDHI	MR.S BHUYAN(R- 1-4) MR.R GOSWAMI(R- 1-4) MS.M SAIKIA(R- 1-4) MS.P BORTHAKURR- 1-4
23	WP(C)/7422/2016	SRI LACHU SAIKIA and 28 ORS Versus THE STATE OF ASSAM and ANR	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.B GOGOI SC, HEALTH & F W
24	WP(C)/7432/2016	RONNIE BORPATRA GOHAIN Versus STATE OF ASSAM and 2 ORS.	MR. U K DAS MS. G MAHANTA	SC, FINANCE SC, EXCISE DEPTT. SC, PERSONNEL DEPT.
25	WP(C)/7484/2016	DIPAK BAHADUR SONAR Versus THE STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.P BORDOLOI	GA, ASSAM
ORDERS				
26	WP(C)/5854/2014	ROLL NO. 168206 KARNAB PATOWARY Versus THE UNION OF INDIA and 3 ORS,	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S C KEYAL ASSTT.S.G.I.
27	WP(C)/3155/2015	ANUP DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR.A BISWAS MR.P CHOUDHURY MR.R KALITA	GA, ASSAMR1-5 MR.M BHAGAWATI
28	WP(C)/7315/2015 B/O	NILOTPAL DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S D SARMA MR.K CHOUDHURY	GA, ASSAM
29	Cont.Cas(C)/602/2016 FIXED	SMT. ANIMA DAS Versus SRI ASKAR ALI	MR.M DEKA MR.S HOQUE	MS.M BHATTACHARJEE MS.J TAMULI
30	WP(C)/6226/2016 FIXED	JITEN SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	GA, ASSAM
31	I.A.(Civil)/2017/2017 in WP(C)/5744/2014	THE UNION OF INDIA and 3 ORS Versus RANJIT DOLEY	C.G.C. MR.S S ROYR-1 to 4 ASSTT.S.G.I.	MRJ PAYENG MR.G PEGU
	WITH WP(C)/5744/2014	RANJIT DOLEY Versus THE UNION OF INDIA and 3 ORS	MRJ PAYENG MR.G PEGU	C.G.C. MR.S S ROY(R-1 to 4) ASSTT.S.G.I.
32	I.A.(Civil)/1506/2019 in WP(C)/2275/2015	SMTI NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, FOREST
	WITH WP(C)/2275/2015	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA	SC, FORESTR1-4
HEARING				
33	WP(C)/2933/2011	JOY NARAYAN SARMAH Versus THE CHIEF EXECUTIVE OFFICER and ORS	MR.R DAS MR N N UPADHYAYA MR. S SHARMA	SC, ASSAM KHADI & VILLAGE INDUSTRIES BOARD MR.DILIP DEY MR.S BARUAH MRD N BHATTACHARYA SR GA,ASSAM MR.C BARUAH

34	WITH WP(C)/2800/2011	JOY NARAYAN SHARMA Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD and ORS.	MR.R DAS MR.N N UPADHYAYA MR.D BARUAH MR.S SHARMA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.S BARUAH
35	WP(C)/148/2015	BIRABRATA ACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. RAJARSHEE DE MRK UDDIN MS.M BORAH MS.J CHETRY MR. F A HASSAN MR.A B T HAQUE MS.M BORA MR.A U AHMED MS.A GOGOI MSL BARUAH	MS.A VERMA MR.J M A CHOUDHURY SC, HEALTH
	WITH MC/99/2015 in WP(C)/148/2015	BIRABRATA ACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A B T HAQUE MR.A U AHMED	MS.A VERMA SC, HEALTH
36	WP(C)/416/2016 FIXED	M/S MOTHOLA TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR S DATTA	GA, ASSAM MR.S BORA(R-3) MS.J RAJKUMARI R-3
37	WP(C)/1320/2016 FIXED	RAJ KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. J SARMA MR. M C DAS	ASSTT. S.G.I.
38	WP(C)/5999/2016 FIXED	PARAMJIT SINGH Versus THE UNION OF INDIA and 2 ORS	MS.S BORA	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	I.A.(Civil)/1452/2017 FIXED in CRP/150/2017	SANTOSH NEWAR and ANR Versus NIROD KUMAR HAZARIKA	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MS.A AGARWAL	MR. A K JAIN
	WITH CRP/150/2017	SANTOSH NEWAR and ANR Versus NIROD KUMAR HAZARIKA	MR.S P ROY MR.K RAJBONGSHI MRA K RAI	MR.M KALITA
2	CRP/35/2018 FIXED	M/S. AMBIKA SUPPLY AND SERVICES PVT. LTD. AND ANR. Versus KANHAIYA LAL KANKANI AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN MR. P K BAJAJ
3	CRP/137/2018 FIXED	BHUPEN NATH Versus DIPAMONI BAISHYA	MR A KUNDU	MS. M BORAH
4	CRP/139/2018 WITH LCR, FIXED	UNION BANK OF INDIA Versus GOBINDA BORA	MR A KALITA MR. K K BHATTA MR. R K BHATRA MS RIMPI DUTTA	MR. J AHMED MRS R BEGUM MS. R MAHANTA
FOR HEARING U/O XLI RULE II C.P.C.				
5	RSA/285/2018 FIXED	MD MUKTAR ALI Versus MD BADAR ALI	MR.A K SHARMA MR. S BHUYAN MR. K M HALOI MS B DAS MR B DAS MR. R SARKAR	MR. K BHATTACHARJEE
	WITH I.A.(Civil)/3601/2018 in RSA/285/2018	MD MUKTAR ALI Versus MD BADAR ALI	MR. S BHUYAN MR. K M HALOI MS B DAS MR B DAS	
6	RSA/302/2018 FIXED	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MS.S KANUNGOE(R-1 to 5) MR. K KALITA

	WITH I.A.(Civil)/3982/2018 in RSA/302/2018	MD.SAFIR ALI and 7 ORS, Versus MD. RAHIM ALI and 5 ORS,	MS. A K CHOUDHURY MR.T ALI MR.D CHOWDHURY MR.H BAILUNG	MR.S A B KHABIR(R-1 to 5) MR.I H SAIKIA(R-1 to 5) MS.S KANUNGOE(R-1 to 5) MR K KALITA
7	RSA/77/2019 FIXED	SMTI. NASIRA BEGUM AND 4 ORS. Versus MD. RAJU KHAN @ ABJUL KHAN AND 7 ORS.	MR A A DEWAN MR B ISLAM	
ORDERS				
8	RSA/27/2009 WITH LCR, FIXED	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus ON THE DEATH OF JITENDRA KR. DUTTA HIS LEGAL HEIRS (a) SMT SANDHYA RANI DUTTA	C BARUAH U J SAIKIA B CHETIA MR. B BARUAH MS P BATHARI	G CHOUDHURY P BORAH MR.R KASHYAP
9	RSA/128/2015 FIXED	SIBENDRA NATH SEN Versus MADON CH SEN and 13 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR MR.A RAHMAN MDI H KHAN	MR.T J MAHANTA(R-1 to 6) GA, ASSAM MR.P S DEKA(R-13 & 14) MS.P BHATTACHARYA(R-1 to 6) MR.A BARUAR-1 to 6 MR.N I CHOWDHURY(R-1 to 6)
10	RFA/75/2016 FIXED	SYED ASADULLAH DEWAN and ANR Versus SHRI PHANINDRA NATH SHARMA and 2 ORS	MR. R K BHUYAN MR A ZAMAN MR.R RABHA MR. K SAIKIA MS.R DUTTA	MR L RABHA MR. B SARMAH
11	RSA/89/2016 FIXED	HERITAGE ENGINEERS AND DEVELOPERS P LTD Versus SRI LAMKHAN PAU SIMTE and ANR	MR.J KAKATI MR. D MAZUMDAR MS.H SARMA	MR.P C GOSWAMI(R-1) MR.P P DAS(R-1) MR.S DAS R-1
12	RSA/121/2016 FIXED	KUKIL BORPATRA GOHAIN, Versus SANJIB SARMA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M K CHOUDHURY(R-1) MR.A CHOUDHURYR-1 MRP BHARDWAJ(R-1) MR.A BARTHAKUR(R-1)
13	I.A.(Civil)/277/2016 FIXED in RSA/272056/2016 WITH RSA/272056/2016 (Filing Number)	MANU DARJEE @ BAL BAHADUR DARJEE Versus SHIU MANGAL SAHU and 2 ORS, SRI MANU DARJEE @ BAL BAHADUR DARJEE Versus SRI SHIU MANGAL SAHU and 2 ORS	MR.A SARMA MR.SUJIT GHOSH MR.A SARMA MR.S GHOSH	
14	I.A./965/2016 IN RSA 239569, FIXED	RAMESH CH. DEKA, Versus HALADHAR DEKA and 2 ORS,	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MRA UPADHYAY(R-2) MS.K JAINR-2 MR.P UPADHYAY(R-2)
15	RSA/134/2017 FIXED WITH MC/611/2013 in RSA/134/2017	ASHRAF ALI Versus SURAT ALI, MD SAFIJAN ANSARI Versus MD MIYAJAN ANSARI and 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR.A KALAM MR.S BANIK	
16	RSA/221/2017			MR.N HASAN(R- 1&2) MR.A HASAN R- 1and2 MS.S KAKATI(R- 1&2) MR.S BORTHAKUR(R- 1&2)
17	RSA/383/2017 FIXED	MINUWARA BEGUM Versus AKMAL KHAN and 8 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	

18	I.A.(Civil)/3834/2017 in RSA/349/2017	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)
	WITH RSA/349/2017	KUTU DAS Versus MD. KAYUM SEIKH and 2 ORS,	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR. G C PHUKAN (R1-3) MR. K GOGOI (R1-3) MR. S M SARMA (R1-3) MR. A R TAHBILDAR (R1-3)
19	RSA/91/2018	MOYNAL HAQUE Versus MD MONERUDDIN AND 5 ORS	MR. M DUTTA MS. M DAS MR. N UDDIN	
20	RFA/148/2018 FIXED	SRI JYOTISH DAS AND 6 ORS Versus MONORONJAN DAS	MR. S K GHOSH MS F AHMED	
21	RSA/171/2018 FIXED	SRI H. IBUNGCHOU SINGHA Versus SRI HIRU BABU SINGHA and 4 ORS	MR S RAJKUMAR MR. B BANERJEE MR. A ROSHID MS. M R DEVI	MS B DEVI (R1,R4, R5) MR N BARUAH (R1,R4, R5)
22	RSA/259/2018 FIXED	MD MASUK UDDIN CHOUDHURY Versus MD NIZAM UDDIN LASKAR AND 2 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MS. S B CHOUDHURY (R1, R2)
23	RSA/266/2018 FIXED	SMTI KAMRUNNESSA AND 2 ORS Versus BILAL AHMED @ BILAL UDDIN AHMED AND 13 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MS. A KAUSHAR	DR. B U AHMED (R1, R3) MR. N HAQUE (R1, R3) MR K UDDIN (R1, R3) MR M HUSSAIN (R1, R3)
24	RSA/273/2018 FIXED	ADOR ALI AND 4 ORS Versus NUR HUSSAIN AND ANR	MR A RAHMAN MR E HUSSAIN	MR G P BHOWMIK (R1) MRS. M HORE (R1)
	WITH I.A.(Civil)/3394/2018 in RSA/273/2018	ADOR ALI AND 4 ORS Versus NUR HUSSAIN AND ANR	MR A RAHMAN MR E HUSSAIN	
25	RSA/312/2018	DURAHATI GAON PANCHAYAT AND ANR Versus SMT ASHOBALA ROY AND 8 ORS	MR. A C SARMA MR. P A AHMED MR G BHARADWAJ	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2)
26	RSA/315/2018	ISHAQUE ALI BEIG AND ANR Versus SRI ABDUL KARIM BEIG AND 2 ORS	MR. I A TALUKDAR MR. B HUSSAIN	
27	RSA/324/2018 FIXED	MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 9 ORS	MR. A C SARMA MR. P CHAKRABORTY MR. B DEORI MR. B HALDAR	MR. M SARMA (R1-R5) MS. I GOHAIN (R1-R5) MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5)
28	RSA/328/2018 FIXED	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A MOBARAQUE MS. C MOZUMDAR	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
	WITH RSA/318/2018	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A MOBARAQUE MS. C MOZUMDAR	MS. R CHOUDHURY
30	I.A.(Civil)/713/2018 in RSA/53/2018	JAYASHREE TEA and INDUSTRIES LIMITED Versus SRI JANAK MAJHI and ANR	MR.G N SAHEWALLA MS. B SARMA MS. D SWAMI MD. ASLAM	MR. S K GHOSH (R1, R2) MS F AHMED (R1, R2)
	WITH RSA/53/2018	JAYASHREE TEA and INDUSTRIES LIMITED Versus SRI JANAK MAJHI and ANR	MR G N SAHEWALLA MR.G UDDIN MRM J QUADIR MS. D SWAMI MS. B SARMA MD.ASLAM MRS.S HASNAIN	MR. S K GHOSH (R1, R2) MS F AHMED (R1, R2)
31	I.A.(Civil)/1851/2018 FIXED in CRP/62/2018	ABHIJIT HAZARIKA Versus SAMMER ALI	MR. B CHAKRAVARTY MR. M R ADHIKARI	

	WITH CRP/62/2018	ABHIJIT HAZARIKA Versus SAMMER ALI	MR. B CHAKRAVARTY MR. M R ADHIKARI	
32	I.A.(Civil)/3092/2018 FIXED in RSA/92/2017 WITH RSA/92/2017	KAMRUL ISLAM BARBHUIYA AND 8 ORS Versus MD. HUSSAIN AHMED BARBHUIYA and 26 ORS. KAMRUL ISLAM BARBHUIYA and 9 ORS. Versus MD. HUSSAIN AHMED BARBHUIYA and 13 ORS.	MS. R CHOUDHURY MR F U BARBHUIYA MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUIYA MR.A ALAM	MR. M H RAJBARBHUIYAN MR.N H MAZARBHUYAN(R- 12&13) MR.M H RAJBARBHUIYAN(R-1, 2(a)- 2(d),2(g)-2(i)&3) MR.N ISLAM(R- 12&13) MR.S U AHMED MR.W RAHMAN(R-1, 2(a)- 2(d),2(g)-2(i)&3) MR.K MIRA R- 12and13 MS.L WAJEEDA(R- 12&13) MS.S RASUL(R-1, 2(a)- 2(d),2(g)-2(i)&3) MR.P C HAZARIKA MR.A S UDDIN
33	I.A.(Civil)/3486/2018 FIXED in RSA/278/2018 WITH RSA/278/2018	SHRI ASHISH CHATTERJEE Versus SHRI SURENDRA CHOUDHURY AND 3 ORS SHRI ASHISH CHATTERJEE Versus SHRI SURENDRA CHOUDHURY AND 3 ORS	MR B K SINGH MR. N DEKA MS. M BORA MR B K SINGH MR. N DEKA MS. M BORA	MRS. S ROY (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4) MRS. S ROY (R2, R3, R4) MS G SUTRADHAR (R2, R3, R4) MS. I DAS (R2, R3, R4)
34	I.A.(Civil)/3529/2018 in RSA/115/2013 WITH RSA/115/2013	JAHIDUL ISLAM and ANR. Versus ABU SHAMA and 9 ORS. JAHIDUL ISLAM and ANR. Versus ABU SHAMA and 13 ORS.	MR G N SAHEWALLA MS. B SARMA MR. M SAHEWALLA MD. ASLAM MR G SAHEWALLA MR.A B CHOUDHURY MD ASLAM MR.S HUSSAIN MS. B SARMA MR.H A AHMED MR.M A CHOUDHURY MR.R ALI MR.M K SHARMA MR. M SAHEWALLA MR.WISE IMRAN	MR. A R SIKDAR MR N AHMED MR. M H TALUKDAR MR. S ALAM MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM
35	I.A.(Civil)/3728/2018 FIXED in CRP/162/2018 WITH CRP/162/2018	BIPUL DAS AND 3 ORS. Versus KAMAL DAS AND 4 ORS. BIPUL DAS AND 3 ORS. Versus KAMAL DAS AND 4 ORS.	MR. R SARMA MS. I DEKA MR. R SARMA MS. I DEKA	MS. N MODI (R1-R3) MR SISHIR DUTTA (R1-R3) MR. C SHARMA (R1-R3)
36	I.A.(Civil)/3795/2018 FIXED in RSA/393/2017 WITH RSA/393/2017 CAVT. NO. 1232/2017	ON THE ABDUL KADER, HIS LEGAL HEIR MD. HELAL ALI Versus SRI MANESWAR BRAHMA AND 3 ORS. ON THE ABDUL KADER MD HELAL ALI Versus SRI MANESWAR BRAHMA and 3 ORS	MR. K SARMA MR. D DAS MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	MR. S K SAHARIAH MR.S K SAHARIA MR.M K DAS FOR CAVEATOR

37	I.A.(Civil)/3913/2018 FIXED in RSA/218/2017 WITH RSA/218/2017	HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY Versus TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ	MR K K MAHANTA GA, ASSAM MS. B CHOUDHURY
		HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY Versus TINISHA BASARIA RANGPUR UDJAPAN SAMITI and 3 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.K K MAHANTA(Sr.Adv.)(R-2) MS.B CHOUDHURY(R-4) DR.B N GOGOIR-4 MR.K SINGHA(R-2) MS.J DAS(R-4) MR K MAHANTA(R-2)
	WITH I.A.(Civil)/4352/2018 in RSA/218/2017	THE STATE OF ASSAM Versus HATIKHUK MATIHIN KRISHI UNNAYAN SAMITY	MS. K PHUKAN	MR. A C SARMA MR. B HALDAR
38	Review.Pet./2/2019 CRP(I/O) 56/2017(D/O), FIXED	JAINEX PARIWAHAN PVT LTD AND 3 ORS Versus YASHRAJ FILMS PVT LTD AND 3 ORS	MR. S P ROY MR A K RAI MS. N RAI	MR. K N CHOUDHURY (R1- R3) MD F FARIDI (R1-R3) MR. A DHAR (R1-R3) MISS S ROY (R1-R3)
39	CRP/13/2019 FIXED	BISHNUPADA DAS Versus AJIT BANIK AND 9 ORS	MR. K D CHETRI MS R BARUAH	MR. S BORTHAKUR (R1-R6) MR. J ABBAS (R1-R6)
40	RSA/15/2019 FIXED WITH I.A.(Civil)/164/2019 in RSA/15/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS	MR. J AHMED MR S Z AHMED	MR. M A SHEIKH (R1) MR. M HUSSAIN (R1) MS F INTAZ (R1)
41	RSA/38/2019 FIXED WITH I.A.(Civil)/560/2019 in RSA/38/2019	SABUR UDDIN Versus ABDUL BAREK TALUKDAR AND 14 ORS MD RAFIQUE AHMED AND 3 ORS Versus MD SAHADOT ALI	MR. A.I. AHMED S ALI MR. R BARUAH MR. A IKBAL MRS. M NATH	MR. B C PATHAK MR. P S DEKA
42	RSA/47/2019 FIXED WITH I.A.(Civil)/810/2019 in RSA/47/2019 WITH RSA/294/2018	MD. MORTUZ ALI MIAH AND 7 ORS Versus MD. ABDUL AWAL MIAH AND 3 ORS	MR. A.I. AHMED S ALI MR. R BARUAH MR. A IKBAL MRS. M NATH	GA, ASSAM
		MD. MORTUZ ALI MIAH AND 7 ORS Versus MD. ABDUL AWAL MIAH AND 3 ORS	MR G P BHOWMIK MS M KALITA MS P CHETIA	GA, ASSAM
43	RSA/294/2018	MD MORTUZ ALI MIAH AND 7 ORS Versus MD ABDUL AWAL MIAH AND 2 ORS	MR G P BHOWMIK MS P CHETIA	GA, ASSAM
44	I.A.(Civil)/382/2019 FIXED in CRP/17439/2018 WITH CRP/17439/2018 (Filing Number)	MD. TOMIZ ALI, Versus MD. ALAM ALI, TOMIZ ALI Versus ALAM ALI	MS. A BHATTACHARYYA MR. B M CHOUDHURY MR. P KALITA	
45	I.A.(Civil)/588/2019 FIXED in RSA/17423/2018	SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS	MR. S P CHOUDHURY MR. A S DHILLON	

	WITH RSA/17423/2018 (Filing Number)	SMTI SABITRI DEVI (VERMA) Versus MRS CHANDRAWATI PANDEY AND 4 ORS		
46	I.A.(Civil)/977/2019 FIXED in RSA/10921/2018 WITH RSA/10921/2018 (Filing Number)	SHRI BABUL CHANDRA KALITA Versus SRI GANESH CHANDRA GHOSH		MR. B DEKA MR. B P CHANGMAI
		SHRI BABUL CHANDRA KALITA Versus SRI GANESH CHANDRA GHOSH		
			HEARING	
47	WP(C)/6498/2003 FIXED	SRI KAMAL SARMA AND 2 ORS Versus THE STATE OF ASSAM and ORS	MR. A K BHATTACHARYYA MR. M K CHOUDHURY B M CHOUDHURY R B DEB MR.S SARMA A K CHOUDHURI MR.S K DEKA J DEKA MR P BHARDWAJ	K N CHOUDHURY GA, ASSAM MR.P K DAS D K MISHRA N DHAR B K SEN MR. R BORPUJARI (SC, REVENUE DEPT.) B MALAKAR A T H AHMED S CHAKRABARTY MR.R BORA B K KASHYAP
	WITH MC/1818/2010 in WP(C)/6498/2003	SRI JOGESWAR SAIKIA Versus KAMAL SARMA and 5 ORS	B M CHOUDHURY R B DEB S CHAMARIA A K CHOUDHURI J DEKA S SARMA A K BHATTACHARJEE	GA, ASSAM D K MISHRA N DHAR B K SEN B MALAKAR A T H AHMED S CHAKRABARTY
	WITH I.A./1197/2015 in WP(C)/6498/2003	BRAJEN KALITA Versus THE STATE OF ASSAM and ORS	MR. B SARMA MR.S BARMAN	MR. S DEKA

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./258/2019 WITH LCR	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
	WITH I.A.(Civil)/1541/2019 in MACApp./258/2019	UNION OF INDIA and ANR. Versus SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	
ORDERS				
2	I.A./1615/2015 WITH STAY PET. in MACApp./258121/2015	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI SOROJ BORTHAKUR and 4 ORS,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1
	WITH MACApp./258121/2015 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus SMTI SOROJ BORTHAKUR and 5 ORS		
3	I.A./2291/2015 in MACApp./248390/2015	SMT. KABEY TARANGPI and ANR Versus MD. SHAJAHAN ALI and ANR,	MR.M TALUKDAR	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MS.P DASR-2
	WITH MACApp./248390/2015 (Filing Number)	SMT. KABEY TARANGPI and ANR, Versus MD. SHAJAHAN ALI and ANR		
4	MACApp./114/2016 WITH LCR	MRS BIBI BORO and ANR Versus MR JAYANTA GOGOI and 2 ORS	MR.M TALUKDAR MR.R HUSSAIN	MR.A J SAIKIA R-2 MR.U K DUTTA(R-2) MR.B KAKATI(R-2) MR.K BORA(R-2)
5	I.A./713/2016 in MACApp./248399/2015	SRI JOYRAM DAS and ANR. Versus SRI NABAJYOTI NATH and ANR.	MR.M TALUKDAR MS.D KALITA	MR.P J BARMAN(R-1)
	WITH MACApp./248399/2015 (Filing Number)	SRI JOYRAM DAS and ANR, Versus NABAJYOTI NATH and ANR,		

6	I.A.(Civil)/479/2017 WITH STAY PET. in MACApp./287522/2016	THE ORIENTAL INSURANCE CO. LTD. Versus SHABANU BIBI and 7 ORS,	MR.S K GOSWAMI MR.A ACHARYA	MR. K K DEY MR. A PAUL MR. V K BAROOAH MS. M RABHA MS. P DAS MS. S KUMARI MR. S BAISHYA MR. J GIRI
	WITH MACApp./287522/2016 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SHABANU BIBI and 7 ORS	MR.S K GOSWAMI MR.B K GOSWAMI	
7	I.A.(Civil)/763/2017 WITH STAY PET. in MACApp./291178/2017	HABIZUR RAHMAN, Versus SMT. ROWSHANARA KHATUN and 4 ORS,	MS.R CHOUDHURY MS.A BEGUM MR.H ALI	MR.S ISLAM(R- 1-4) MR.A CHOUDHURYR- 1-4 MS.M KONCH(R- 1-4)
	WITH MACApp./291178/2017 (Filing Number)	HABIZUR RAHMAN Versus SMT ROWSHANARA KHATUN and 4 ORS	MR.H ALI MRS.R CHOUDHURY	
8	I.A.(Civil)/2982/2017 WITH STAY PET. in MACApp./303054/2017	UNITED INDIA INSURANCE CO. LTD. Versus MUSST. JESMIN NEHAR and 3 ORS,	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. M TALUKDAR MR. A SHAKIL (R - 3)
	WITH MACApp./303054/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MUSST JESMIN NEHAR and 4 ORS	MR.D K DAS	
9	CO/30/2018 WITH LCR 2 FILES in MACApp./823/2018	SMT KALYANI DAS AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA	MR S DUTTA GA, ASSAM MS. M CHOUDHURY
	WITH MACApp./823/2018	ORIENTAL INSURANCE CO. LTD. Versus SMTI KALYANI DAS and 6 ORS	MR S DUTTA MS.M CHOUDHURY MR.C SHARMA MS P DEHINGIA MR.B CHETRI SR. GA, ASSAM	GA, ASSAM MR. A R AGARWALA MR. G SARMA
10	MACApp./826/2018 WITH LCR	SMTI KALPANA MEDHI AND 4 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 5 ORS	MR. S RAHMAN	MR. K K BHATTA (R4) MR J JOHN (R4) MS JONA TALUKDAR (R4) MS. R DEVI (R4)
11	MACApp./827/2018 WITH LCR	MISS BIJOYA BARHAI Versus SRI JAYANTA SAIKIA AND ANR	MR. S K GOSWAMI MR. C M MAHANTA	
12	MACApp./830/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI HUNMANI DEWGHORIA AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. R DEV (R1, R2) MS. S BARAT (R1, R2) MS. P RABIDAS (R1, R2)
13	MACApp./833/2018 WITH LCR	SMTI RUNU SARMAH AND 2 ORS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. R SARMA MR. K K DEKA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
14	MACApp./835/2018	M/S HDFC ERGO GEN INS CO. LTD Versus SRI HARAKANTA HALOI AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	WITH I.A.(Civil)/3315/2018 in MACApp./835/2018	M/S HDFC ERGO GEN INS CO. LTD Versus SRI HARAKANTA HALOI AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
15	MACApp./845/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI TARUNACHI DEORI AND 5 ORS	MD. A AHMED	MR. P TALUKDAR (R4) MR G PHUKAN (R1, R2) MS. P BORAH (R6) MS HIMADREE GOGOI (R4) MR. R BHUYAN (R1, R2)

	WITH I.A.(Civil)/3353/2018 in MACApp./845/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI TARUNACHI DEORI AND 3 ORS	MD. A AHMED	
16	MACApp./846/2018	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI CHANDESWARI DEVI and 5 ORS.	MRS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARJEE	MR. R BORUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MRS. A VERMA
17	MACApp./847/2018 WITH LCR	MUSSTT TARA BANU Versus REGISTRAR GENERAL GAUHATI HIGH COURT AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, AP (R - 1) MR. A CHANDRAN (R - 1 & 2)
18	I.A.(Civil)/1027/2018 in MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MR. S DUTTA MS. N MODI MR. N KALITA MR. C SHARMA MR. SIDHANT DUTTA	MR. N ISLAM (R5) MR. A MANNAF (R1-R4) MR R B ISLAM (R5) MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MR. M A AHMED (R5)
	WITH MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. A MANNAF (R1-R4) MR. N ISLAM (R5) MR R B ISLAM (R5) MR. A B ACONDA (R1-R4) MS F BEGUM (R1-R4) MR. M A AHMED (R5)
	WITH I.A.(Civil)/1028/2018 in MACApp./194/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MRS JOYFUL NESSA and 5 ORS	MR. S DUTTA MR. C SHARMA MR. C SHARMA MR. N KALITA MR. SIDHANT DUTTA	
19	I.A.(Civil)/3686/2018 in MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
	WITH MACApp./908/2018	MR BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
	WITH I.A.(Civil)/3895/2018 in MACApp./908/2018	BIREN CHANGMAI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND	
20	I.A.(Civil)/561/2019 WITH LCR, B/O in MACApp./973/2018	SMTI. PADUMONI DEKA Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR. M AHMED	MR. K K BHATRA MRS. R KALITA
	WITH MACApp./973/2018	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI PADUMONI DEKA and ANR	MR. K K BHATRA MR. R K BHATRA MRS. M HORE MS. P HUJURI MS. S DAS	MR. M AHMED (R-1)
	WITH I.A.(Civil)/4032/2018 in MACApp./973/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus SMTI PADUMONI DEKA and ANR	MR. K K BHATRA MR. R K BHATRA MRS. M HORE MS. P HUJURI MS. S DAS	MR. M AHMED (R-1)

21	I.A.(Civil)/1490/2019 in MACApp./151/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SUBHADRA DAS AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
	WITH MACApp./151/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI SUBHADRA DAS AND 2 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
22	I.A.(Civil)/1504/2019 in MACApp./84/2019	BABUL MAHANTA @ BABUL CH. MAHANTA Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. K KALITA	MS. S ROY
	WITH MACApp./84/2019	NATIONAL INSURANCE COMPANY LIMITED Versus BABUL MAHANTA @ BABUL CH. MAHANTA and 2 ORS	MR. R C PAUL MRS. S ROY	MR. Z IQBAL(R-1) MR. K KALITA(R-1) MS. S PARBIN
	WITH I.A.(Civil)/446/2019 in MACApp./84/2019	NATIONAL INSURANCE COMPANY LIMITED Versus BABUL MAHANTA @ BABUL CH. MAHANTA and 2 ORS	MR. R C PAUL MRS. S ROY	MR. Z IQBAL(R-1) MR. K KALITA(R-1) MS. S PARBIN
<u>HEARING</u>				
23	MACApp./282/2013 WITH LCR	BIPIN CH. DEKA Versus UNITED INDIA INSURANCE CO. LTD. and ANR.	MR.A KHANIKAR MR.B KALITA	MS.R D MOZUMDAR MS.N SARMA
24	MACApp./30/2014 WITH LCR 2 FILES	NATIONAL INSURANCE CO. LTD. Versus SHANKAR GURUNG and 4 ORS.	MS.R D MOZUMDAR	MR.O P BHATI MR.Z IQBAL MR.T C DAS MRD MONDAL MS.S PARBIN(R-5) MR.N DUBEY(R-5) MRM SHELIMR-5 MR.J BHATI MR.H K BORA MR.S KHAN
	WITH MC/170/2014 in MACApp./30/2014	NATIONAL INSURANCE CO. LTD. Versus SHANKAR GURUNG and 4 ORS.	MS.R D MOZUMDAR	
	WITH I.A./839/2016 in MACApp./30/2014	SHANKAR GURUNG and 3 ORS Versus NATIONAL INSURANCE CO. LTD.	MR.O P BHATI MR.Z IQBAL MR.T C DAS MR D MONDAL MS.S PARBIN MR.N DUBEY MR M SHELIM MR.S KHAN MR.J BHATI MR.H K BORA	MS.R D MOZUMDAR
25	MACApp./116/2014 WITH LCR	PASAN ALI @ PACHAN ALI Versus M/S. S.N. BOSE and CO. and 3 ORS.	MRS. F BEGUM MR. A MANNANF MD. A HUSSAIN MR. A K AHMED	MR. D K DAS MR. R GOSWAMI (R-3) MS. R KALITA MS. M BORO MS. G ACHARJEE
26	MACApp./259/2014 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT ASMA KHATUNand 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.J AHMED MR.A M KHAN
27	MACApp./311/2014 WITH LCR	RUMA BARUAH and ANR Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD and 2 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	MR.R GOSWAMI(R-1) MR. S S ROY (R2) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) MR. P AGARWAL (R2)

28	MACApp./79/2017 WITH LCR	ASAN ALI N@ ABDUL KADER JELANI and ANR Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD and 2 ORS	MR.A R AGARWALA MD.K ALI	MS.N MODIR-1 MR. J H SAIKIA(R- 2&3) MR.N KALITA(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1)
29	MACApp./305/2017 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SRI DILIP KEOT and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.K BHATTACHARJEE R-1 MR.J C BARMAN(R-1) MR.D BANERJEE(R-1) MR.S KHAN(R-1)
30	MACApp./468/2017 WITH LCR	SRI PRAFULLA KONWAR Versus SRI SAROJ DEVI RATHI and 2 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE MR.S DEY	MR.S K GOSWAMIR-3 MR.B K GOSWAMI(R-3) MR.A KALITA(R-3) MR.R KATHKATIA(R-3)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
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10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./551/2019 FIXED	DHAN BORO @ DHON BORO Versus UNION OF INDIA	MR. K K BHATTACHARYYA MR. D BORA	ASSTT.S.G.I.
2	Bail Appln./1040/2019 FIXED	ASMAT ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
3	Bail Appln./1057/2019 FIXED	ANJAN SAHU Versus THE STATE OF ASSAM	MR. N H LASKAR MS. P A TALUKDAR	PP, ASSAM
MOTION				
4	AB/1251/2019 FIXED	RABEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A D GOSWAMI MR D N SARMA MR. A M MAZUMDER	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./664/2019 WITH OFFICE NOTE, FIXED	AIZUL HAQUE @ AZIZUL HAQUE @ AZIZUR HAAQUE Versus THE STATE OF ASSAM	MR. N ISLAM MR. M HUSSAIN MR R B ISLAM	PP, ASSAM
6	Bail Appln./780/2019 FIXED	MOZNUR RAHMAN @ SAHI KHAN Versus THE STATE OF ASSAM	MR M RANA MR M MONDAL	PP, ASSAM
7	Bail Appln./812/2019 FIXED	AKHTAR HUSSAIN @ MUN Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
8	Bail Appln./846/2019 FIXED	BITU MAJI @ BITTA MAJHI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
9	Bail Appln./887/2019 FIXED	RAHUL BASFOR Versus THE STATE OF ASSAM	MR. A GANGULY MR. U K BARMAN MR H ALI MR D PEGU MR T CHHETRI MR. R KONWAR	PP, ASSAM
10	Bail Appln./888/2019 FIXED	HIRAK JYOTI DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. N K DAS MD R ISLAM	PP, ASSAM
11	Bail Appln./914/2019 FIXED	MUSSTT. RUSANA BEGUM Versus THE STATE OF ASSAM	MS. S K NARGIS MR. A B T HAQUE MS. A MESEN MRS. B HAZARIKA	PP, ASSAM

12	Bail Appln./928/2019 FIXED	KAMAL BARMAN Versus THE STATE OF ASSAM	MR. S BARMAN	PP, ASSAM
13	Bail Appln./932/2019 WITH OFFICE NOTE, FIXED	SANJU PRADHAN AND ANR. Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
14	Bail Appln./969/2019 FIXED	AZAHAR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS	PP, ASSAM
WITH				
15	Bail Appln./967/2019	AZAHAR ALI Versus THE STATE OF ASSAM	MR. A H MONDAL	PP, ASSAM
16	Bail Appln./988/2019 FIXED	SMTI NIJORA PEGU Versus THE STATE OF ASSAM	MR B D DAS MRS R DEKA MS. J RONGPIPI	PP, ASSAM
17	Bail Appln./992/2019 FIXED	AMIT @ AMIT DAHIYA Versus THE STATE OF ASSAM	MR. R D BHUYAN MR D DEKA MS T BARUAH	MS. J BORO (INFORMANT) MS J SAIKIA (INFORMANT) PP, ASSAM
18	Bail Appln./1020/2019 FIXED	BIKASH ROY Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN	PP, ASSAM
19	Bail Appln./1025/2019 FIXED	THOKCHOM MADAN SINGH @ T. MADAN SINGH AND ANR. Versus THE UNION OF INDIA	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	SC, NF RLY
20	Bail Appln./1046/2019 FIXED	MD. HAIDER ALI @ HAIDER ALI Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN	PP, ASSAM
<u>BAIL HEARING</u>				
21	AB/3564/2018 FIXED	ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
22	AB/3918/2018 FIXED	MD. SAIBUDDIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED MRS H AHMED	PP, ASSAM
23	AB/5/2019 FIXED	MAHANTA NAMASUDRA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. P BORAH MR. D CHUTIA	PP, ASSAM
24	AB/199/2019 FIXED	NILOTPAL NATH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	MR. R K PRADHAN (FOR INFORMANT) MR. A K SAIKIA (FOR INFORMANT) PP, ASSAM
WITH				
25	AB/193/2019	NILOTPAL NATH Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	PP, ASSAM
26	AB/418/2019 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
27	AB/562/2019 FIXED	DIPANGKAR SAIKIA ALIAS BUL Versus THE STATE OF ASSAM	MR. R SARMA MR K KALITA	PP, ASSAM
28	AB/580/2019 FIXED	REJAUL KARIM CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
29	AB/658/2019 FIXED	MD. NAZIR @ NAZIR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. H A TALUKDAR	MR. P RAHMAN (INFORMANT) PP, ASSAM
30	AB/782/2019 FIXED	BHAITY SATNAMI @ RAHUL SATNAMI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM

31	AB/801/2019 FIXED	SHAJID KHAN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
32	AB/818/2019 FIXED	MD. MOSTAFA AHMED Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
33	AB/820/2019 FIXED	HARUN ALI Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
34	AB/843/2019 FIXED	ANOWAR MONDAL Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
35	AB/848/2019 FIXED	MD. HEDAITUL ISLAM Versus THE STATE OF ASSAM	MR. M K NEOG MR. M KALITA MR. M G SINGH MR. M K DUTTA	PP, ASSAM
36	AB/863/2019 FIXED	HAREKRISHNA DAS Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
37	AB/923/2019 FIXED	KAMESWAR GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
	WITH I.A.(CrI.)/289/2019 in AB/923/2019	SMTI RUMI BURAGOHAİN (GOGOI) Versus KAMESWAR GOGOI AND 2 ORS	MR. N N B CHOUDHURY MR. A GOHAIN MR. B PADUN	MR. T CHUTIA PP, ASSAM
38	AB/967/2019 FIXED	DEVINDER SINGH MARWAHA AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
39	AB/1053/2019 FIXED	MUKUL DAS Versus THE STATE OF ASSAM	MR. A M BORA MRS. K BARPUZARI MR. A CHAMUAH	PP, ASSAM
40	AB/1084/2019 FIXED	THANURAM BHUYAN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
41	AB/1085/2019 FIXED	CHIRANJIT DAIMARY Versus THE STATE OF ASSAM	MR. R SARMA MS B DEVI MRS. G M D BAISHYA	ADDL PP,ASSAM
42	AB/1091/2019 FIXED	DILU RAM BORO Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
43	AB/1102/2019 FIXED	ANUP BHUYAN Versus THE STATE OF ASSAM	MR. S CHAUHAN N ALAM MS. M CHAKRABORTY	PP, ASSAM
44	AB/1113/2019 FIXED	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR N AHMED MR. S RANA	PP, ASSAM
45	AB/1127/2019 FIXED	PRADIP ROY Versus THE STATE OF ASSAM	MS. J PAUL MR S BORGHAIN MR. T PRADHAN	PP, ASSAM
46	AB/1131/2019 FIXED	SUMANTA SHEKHAR GUPTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
47	AB/1132/2019 FIXED	PHANINDRA BURAGOHAİN Versus THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
48	AB/1133/2019 FIXED	SUKUMAR BARMAN @ SUKUMAR ROY Versus THE STATE OF ASSAM	MR. N CHOUDHURY	PP, ASSAM
49	AB/1151/2019 FIXED	UMA KONWAR @ UMAKANTA KONWAR Versus THE STATE OF ASSAM	MR Z KAMAR MR. U SAIKIA MR. K SINGHA	PP, ASSAM
50	AB/1154/2019 FIXED	SATYAJIT TALUKDAR AND ANR. Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MS. N HASAN MS. B BAISHYA	PP, ASSAM

51	AB/1157/2019 FIXED	RINKU MALAKAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS MS. G D CHOUDHURY	PP, ASSAM
52	AB/1161/2019 FIXED	YADWINDER SINGH AND 10 ORS. Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
53	AB/1163/2019 FIXED	RANJANA SAIKIA GOGOI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI MS. P LAHKAR	PP, ASSAM
54	AB/1179/2019 FIXED	REJAKUL RAHMAN @ REZZAK ALI AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR J RAHMAN	PP, ASSAM
55	AB/1185/2019 FIXED	SUDARSHAN DUTTA @ BIKI DUTTA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
56	AB/1186/2019 FIXED	SONU RAI Versus THE STATE OF ASSAM	MD B ZAMAN	PP, ASSAM
57	AB/1235/2019 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM

HEARING

58	Crl.Rev.P./192/2010 WITH CRL.M.C. 312/10(D/O) & LCR 2 FILES	KISHORE KUMAR AGARWALA Versus THE STATE OF ASSAM	MR.P KHATANIAR MR.K R SURANA MR. A K GUPTA (Amicus Curiae) MR.G KHANDELIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1055/2019	ABDUL SALAM @ ABDUS SALAM Versus THE UNION OF INDIA	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS D CHOWDHURY	SC, DRI
<u>MOTION</u>				
2	Crl.Rev.P./447/2018 FIXED	SHOFIQL ISLAM Versus MAMONI KHATUN	MR. M AHMED MR. M HASHAN	
3	Crl.Pet./240/2019	SUNIL GOENKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	PP, ASSAM
4	Crl.Pet./298/2019	AFROZ MOHAMMAD @ JUFI Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR P CHOUDHURY	PP, ASSAM
5	Crl.Pet./333/2019	SANDIP NATH AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
6	Crl.Pet./470/2019 FIXED	BIDHAN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	PP, ASSAM
7	Crl.Pet./479/2019 FIXED	SUVRAJYOTI SENGUPTA Versus THE STATE OF ASSAM AND ANR.	MRS H M PHUKAN	PP, ASSAM
<u>ORDER NO STEPS</u>				
8	Crl.Rev.P./19/2019 WITH LCR 2 (PHOTOCOPY) FILES	SANGHAMITRA SARKAR MANDAL Versus THE STATE OF ASSAM AND ANR.	MS R R MUZIB MR. M KALITA	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Pet./16/2018	RAJU YADAV Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	MS T MONDOL (R2) D KALITA (R2) MR. A K GUPTA (R3) MS M DASGUPTA (R2) MR. R S MISHRA (R3) PP, ASSAM

10	Crl.Rev.P./92/2018	SOHRAB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A SHARIF MS. P BARMAN MR. S ZAMAN MR. M ALAM	PP, ASSAM
11	Crl.Pet./150/2018 FIXED	SUMIT KUMAR SOGANI Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	N ANAND H ALI PP, ASSAM
WITH				
12	Crl.Pet./121/2018	JITENDRA MANDAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR S CHANDA MR. M ALI	PP, ASSAM
WITH				
13	Crl.Pet./126/2018	SUMIT KUMAR SOGANI Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	PP, ASSAM
14	Crl.Rev.P./245/2018 WITH LCR 2 (SCANNED) FILES	RAKIB AHMED @ RAKIBUDDIN AHMED Versus RAFIQUL AWAL	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. J AHMED MS R BEGUM MR S Z AHMED
15	Crl.Rev.P./409/2018 WITH LCR 2 FILES	IMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A HUSSAIN	MR. M K NATH (R2) MS H KONWAR (R2) PP, ASSAM
WITH				
16	Crl.Rev.P./451/2018	SATISH HARIZON Versus IMAN ALI AND ANR.	MR. M K NATH MS H KONWAR	MR. A HUSSAIN (OP1) PP, ASSAM
17	Crl.Rev.P./446/2018 WITH I.A.(Crl.)/878/2018(D/O) & LCR 3 FILES, FIXED	HANIF UDDIN BARBHUIYA Versus ABIDUR RAHMAN LASKAR AND ANR.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR MR N Y KONYAK	MR F A LASKAR (R1) MR. D H MOZUMDER (R1) PP, ASSAM
18	Crl.Pet./508/2018	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI
19	Crl.Pet./784/2018	PRABHAT DUTTA AND ANR. Versus JONALI DUTTA CHANGMAI	MR J PAYENG MS. J M RABHA MR. T DOLEY	MR. R K DUTTA MR. U J SAIKIA MR. A GOHAIN
20	Crl.Pet./837/2018	MINARUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	MR. B SAHARIA (R2) MR. A M BARBHUIYA (R2) PP, ASSAM
21	Crl.Pet./873/2018	KANU BHATTACHARJEE AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID	MR. P HAZARIKA (R2) MR. P K MUNIR (R2) PP, ASSAM
22	Crl.Pet./874/2018	NIKHIL SHARMA Versus SUSHIL KR. SHARMA	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. P J SAIKIA MR. R S MISHRA
23	Crl.Pet./911/2018	TAJ UDDIN LASKAR Versus PANKAJ SHARDA	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. S K GHOSH MS F AHMED
24	Crl.Pet./1120/2018	GITA MONI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MR. S NEOG (R2) MS. S G BARUAH (R2) MR. B BORGHAIN (R2) PP, ASSAM
25	Crl.Pet./1132/2018	M/S. TEA MECH (INDIA) AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
26	Crl.Pet./1153/2018 WITH LCR 3 FILES	SANU ALI @ SHAHANUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
27	Crl.Pet./1157/2018 WITH LCR 3 FILES	NRIPENDRA MAZUMDER Versus THE STATE OF ASSAM	MS C MEDHI MR. A K PURKAYASTHA MR. S NATH	PP, ASSAM

28	Crl.Pet./1183/2018	JERINA BEGUM Versus RANA ALI	MR. B U LASKAR	MR. T GOGOI MR. U DUTTA
29	Crl.Pet./1205/2018	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M BISWAS (R2) PP, ASSAM
30	Crl.Pet./1217/2018	ABDUS SATTER AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM MR M MONDAL (R2)
31	Crl.Pet./1262/2018	THE CO-OPERATIVE CITY BANK LTD. Versus GAUTAM BHARALI	MR G DAS MR. N ISLAM	MR. N HALOI
32	Crl.Pet./1285/2018	MARAMI SARMAH BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N S THAKURIA MR. G K THAKURIA	MR J C BORAH (R2) MS. D J BORAH (R2) MS R B MAHMUD (R2) PP, ASSAM
33	Crl.Rev.P./46/2019	IBRAHIM ALI BARBHUYAN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	MR. N UDDIN (R2) MR. M ISLAM (R2) PP, ASSAM MR. M K HASAN (R2)
34	Crl.Pet./47/2019	SHYAM SUNDER AGARWALA AND ANR. Versus NATIONAL SMALL INDUSTRIES CORPORATION (NSIC) LTD.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	MR. J DEKA
35	Crl.Pet./77/2019 WITH LCR 1 (SCANNED) FILE	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
36	Bail Appln./851/2019 WITH OFFICE NOTE & SCAN COPY OF RECORDS	DEBESWAR BASUMATARY Versus THE NARCOTICS CONTROL BUREAU	MR. A M BORA MR. D GOGOI MR. S BORTHAKUR	SC, NCB
<u>BAIL HEARING</u>				
37	AB/515/2019 FIXED	LABA KANTA SAHARIA Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
38	AB/617/2019 FIXED	MALEK ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN MRS. K DEVI MR J RAHMAN	PP, ASSAM
39	AB/1192/2019 FIXED	CHAKRAMANI GAYARI Versus THE NORTH EAST FRONTIER RAILWAY	K BORPUJARI MR. A CHAMUAH MS. P K DEVI	SC, NF RLY
40	AB/1210/2019 FIXED	TABIB ALI @ TABIBOR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<u>ORDERS</u>				
41	Crl.Pet./128/2018	MIZANUR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A N AHMED	PP, ASSAM
42	Crl.Pet./816/2018	SRI BULU BORSAIKIA Versus THE STATE OF ASSAM AND ANR.	MR C BARUAH MR. B BARUAH MS P BATHARI	MR. S CHAUHAN MR. P MAZUMDER N ALAM PP, ASSAM
43	Crl.Pet./914/2018	JUNU RANI BAISHYA Versus AMBIKA HALOI	MR H GUPTA MS. R M SARMAH	
44	I.A.(Crl.)/923/2018 in Crl.Rev.P./9728/2018	ASHIQ ALAM Versus MORIOM NESSA	MR. B K DAS	MR. A M BARBHUIYA (R1) MS. S F MAITAI (R1) MS. M MEDHI (R1) PP, ASSAM

	WITH Crl.Rev.P./9728/2018 (Filing Number)	ASHIQ ALAM AND 2 ORS. Versus MARIOM NESSA AND ANR. (G)		
45	Crl.Pet./956/2018	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MR A K RAI MS. N RAI MR K K S ROY	PP, ASSAM
46	Crl.Pet./962/2018	RAJENDRA NATH SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. A BORUA	PP, ASSAM
47	Crl.Pet./1045/2018 WITH OFFICE NOTE & MEDIATOR'S REPORT	BISWAJIT SHARMA Versus SMT. ELORA SHARMA	MR. D P BORAH MS. S BORO MR B PAUL	MR. K C DEKA MR. K BHATTACHARJEE MS B TALUKDAR MR. D BANERJEE
48	I.A.(Crl.)/126/2019 in Crl.Rev.P./273/2018	MANABENDRA NARAYAN DHAR Versus GOPESH DEBNATH AND ANR	MR D CHAKRABORTY MS. M CHAKRABORTY	MR. R HUSSAIN MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS PP, ASSAM
	WITH Crl.Rev.P./273/2018	GOPESH DEBNATH Versus MANABENDRA NARAYAN DHAR AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D CHAKRABARTY (R1) PP, ASSAM MS. M CHAKRABORTY (R1)
49	Crl.Pet./222/2019	URMIMALA BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S SARMA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR D P SAHU (R2) PP, ASSAM
50	I.A.(Crl.)/238/2019 I.A.(Crl.)/164/2019 (Disposed) in Crl.Rev.P./117/2019	RAJEN DOIMANTI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
	WITH Crl.Rev.P./117/2019	RAJEN DOIMANTI Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
51	I.A.(Crl.)/240/2019 in Crl.Rev.P./130/2018	RABINDRA DAS Versus THE STATE OF ASSAM AND ANR	MR B N SARMA	PP, ASSAM
	WITH Crl.Rev.P./130/2018	RABENDRA DAS Versus THE STATE OF ASSAM AND ANR	MR B N SARMA MS. K MALAKAR MS D DAS	MR. B NATH (R2) MR. N SHARMA (R2) PP, ASSAM
52	I.A.(Crl.)/252/2019 in Crl.Rev.P./2455/2019	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. N M SARKAR	PP, ASSAM
	WITH Crl.Rev.P./2455/2019 (Filing Number)	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR. (D)		
53	Crl.Pet./261/2019	SANJIB BHATTACHARJEE Versus UNION OF INDIA	MS. P BARUAH MS G SARMAH	MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
HEARING				
54	Crl.Rev.P./160/2010 WITH LCR 4 FILES	MUSST ANOWARA BEGUM Versus THE STATE OF ASSAM AND ANR	MR.B B NARZARI MR.P MAHANTA MR.S BORTHAKUR	MR.R ISLAM MR.B SINHA PP, ASSAM
55	Crl.Pet./38/2018	RANA GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR P G BHAGAWATI	MR B K MISHRA MR A HAWARI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,8th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1377/2016	DWARIKA NATH SAHU Versus THE UNION OF INDIA and 9 ORS	MS.B CHOUDHURY MR.S SAHU MS.J DAS	GA, ASSAM C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/391/2019 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, REVENUE SC, NF RLY
	WITH WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus STATE OF ASSAM and 4 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR.A K SARKAR DR.B N GOGOI(Rly.Adv.) SC, NF RLY
	WITH I.A.(Civil)/4239/2018 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS N SAIKIA MS. L BORGHAIN MRS. P GOSWAMI	SC, REVENUE SC, NF RLY
	WITH I.A.(Civil)/269/2019 in WP(C)/7766/2016	JAGADISH PRASAD GUPTA and 6 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, REVENUE SC, NF RLY
ADMISSION				
3	WP(C)/329/2014 FIXED	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
4	WP(C)/2677/2014	RITA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MR.P SARMAH MSR D KAKATI MR.S K SINGHA MR.A ADHIKARY MR.B KUMAR	GA, ASSAM SC, HEALTH
5	WP(C)/2767/2014 FIXED	SMTI MUNNI HARIJAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)

	WITH MC/3303/2014 in WP(C)/2767/2014	SMTI MUNNI HARIJAN Versus THE STATE OF ASSAM AND 4 ORS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	GA, ASSAM
6	WITH WP(C)/1568/2013	SMTI MUNNI HARIJAN Versus THE STATE OF ASSAM AND 4 ORS	MR S C KEYAL MR S P CHOUDHURY A BHATTACHARJEE MS G SARMAH MR B KAUSHIK	GA, ASSAM
7	WP(C)/5238/2014	SATYA NARAYAN SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	GA, ASSAM MS.S KHANIKAR MR.R M DEKA MRS.A VERMA MR.N KHATANIAR
8	WP(C)/5433/2014	NATIONAL BOARDS LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR.M KATAKI	GA, ASSAM
9	WP(C)/5472/2014	MUSSTT. HUNUFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.S KALITA	GA, ASSAM
10	WP(C)/5558/2014	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	GA, ASSAM MR.S C KEYAL MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
11	WP(C)/5708/2014	SUBROTO ROY and 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A H ALAMGIR MS.M ALOM MR.D J BORAH	GA, ASSAM
12	WP(C)/5896/2014	DHANBANDHA BHUMIHIN KRISHAK SAMITY and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.J ISLAM MR.A KADDUS MR.A MATIN	GA, ASSAM
13	WP(C)/5902/2014	RAM KUMAR CHOUHAN Versus THE UNION OF INDIA and 3 ORS,	MR.R SARMA MR.G SARMA MR.D NEOG	MR.A K SARKAR SC, RAILWAY
14	WP(C)/6404/2014	M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPALITY CORPORATION and ANR.	MS.J SHARMA MSM L GOPE MS.N HAWELIA MR.R DUBEY MSP DEKA MS.A B KAYASTHA MR.M BORAH MS.P SHARMA	MR.S BORA SC, GMC
15	WP(C)/6733/2014 FIXED	SMT. MEENA DEVI SAHANI and 2 ORS, Versus THE STATE OF ASSAM and 2 ORS,	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN	MS.M HAZARIKA GA, ASSAM SC, G M D A
16	WP(C)/86/2015	SMTI GOLAPI DEKA and 7 ORS Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.D SARMA MRA UPADHYAY MR.P UPADHYAY MRT BORA	GA, ASSAM MR.P KALITA(R-1 & 2) MRU SARMA(R-1 & 2) MR.P K BHUYANR-1 and 2 SC, G U
	WITH I.A./1542/2016 in WP(C)/86/2015	THE GAUHATI UNIVERSITY and ANR Versus SMTI GOLAPI DEKA and 10 ORS.	MR.P KALITA MRU SARMA MR.P K BHUYAN	GA, ASSAM MRA UPADHYAY SC, G U MS.D SARMA MS.T BORA MS.P UPADHYAY

17	WP(C)/652/2015 FIXED	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) MS.C TALUKDAR(R- 3, 4, & 6 to11) SC, BTC
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
18	WP(C)/6840/2015	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
19	WP(C)/7290/2015	MD. SABDUL MONDAL and 2 ORS, Versus THE ASSAM STATE ELECTION COMMISSION and ANR,	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	MR A A DEWAN (R- 3,4,5)
20	WP(C)/1815/2016	VIOM NETWORKS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS.D DAS SR. ADVOCATE	GA, ASSAM
21	WP(C)/1958/2016	M/S PHUKAN and CO. Versus OIL INDIA LTD. and 6 ORS.	MR. M B U AHMED MR. B BARUAH MR. A ULLAH	MR. S N SARMA (R- 1-5) MR. S S S RAHMAN (R-6) MRS. A SARMA MS. S BORA (R-7) MR. K KALITA (R- 1-5) MS. P KHOUND R- 1-5 MR. A J MAHANTA (R- 1-5) SC, OIL MR. A JAHID (R- 1-5)
22	WP(C)/1986/2016 FIXED	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED Versus THE STATE OF ASSAM AND 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	DR. B N GOGOI (SC, SBI, R- 7) MR.M K SHARMA(R-8) SC, ELEMENTARY EDUCATION SC, PENSION SC, FINANCE
23	WP(C)/2201/2016	JALAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MR.J N ISLAM MS.F BEGUM	GA, ASSAM MR.Y DOLOI(R- 1-6) MR.J HANDIQU(R - 4) MS.B BHUYAN(R - 2, 3, 5, 6 & 7) ADDL. AG, ASSAM SC, IWT MS.K DUTTA(R - 1) SC, TRANSPORT

24	WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7-9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
	WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
25	WP(C)/6134/2016	DR. NIRMALI HAZARIKA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MS.D BORGHAIN MR.P GOHAIN MRS.M SARMA	MR.A C SARMA(R-3) MR.B HALDAR(R-3) MR.G BHARADWAJ R-3
26	WP(C)/6174/2016	ARDHENDU CHANDRA CHAKRABORTY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	GA, ASSAM MR.A NARZERY(R- 3&4)
27	WP(C)/6222/2016	SMTI. MAYA RANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J U AHMED MR.N K MURRY	GA, ASSAM
28	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM
		ORDERS		
29	WP(C)/4219/2014 CAVT. 1226/2014, FIXED	THE UNION OF INDIA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MS.K D SARMAH	GA, ASSAM SC, G M D A
30	WP(C)/5098/2014	SYED AFAZUL AHMED @ BABUL ALI @ BUBUL ALI and ANR Versus POWER GRID CORPORATION LIMITED and 21 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	GA, ASSAM MR.S K MEDHI MR.A DAS MR.J U N M LASKAR
31	WP(C)/5446/2014	KISHANLAL TOSHNIWAL Versus THE STATE OF ASSAM AND 7 ORS	MR.P SARMAH MR.B CHAKRABORTY MR.K DHAR	GA, ASSAM MR.P N CHOUDHURY SC, CBI
32	WP(C)/5449/2014	KHUDEJA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR.H A AHMED MR.R ALI	SC, PNRD GA, ASSAM
33	WP(C)/5689/2014	ARSS INFRASTRUCTURE PROJECTS LTD. Versus THE CHIEF ENGINEER, CONSTRUCTION-VII, N.F. RAILWAY and 8 ORS	MR.R DUBEY MR.P K GARODIA MS.A B KAYASTHA MS.P SARMA	MR.D K DEY SC, NF RLY
34	WP(C)/5727/2014	ANIL TAYE Versus THE STATE OF ASSAM AND 6 ORS	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM
35	WP(C)/5935/2014	BONAI POTHOLIAL GAON MAS MORA SAMABAI SAMITTEE LTD. JORHAT Versus THE STATE OF ASSAM AND 5 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MD.S ALI MR.N GOGOI	GA, ASSAM
36	WP(C)/1694/2015	ASSAM PETROCHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM
	WITH			
37	WP(C)/659/2015	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)

38	Cont.Cas(C)/241/2016	PRABIR BISWAS Versus DR. M. ANGAMUTHU and 4 ORS.	MR. G N SAHEWALLA MR. S BANIK MS. B SARMA	MS. M HAZARIKA (R1-R4) MR. T C CHUTIA (R5) MS. N DAS (R5) MR D K ROY (R5) MS. I KAKATI (R5) MS. H BUZAR BARUAH
39	WP(C)/2953/2016	MANIK UDDIN LASKAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.I H BARBHUIYA MSR RAJKHOWA	GA, ASSAM
40	WP(C)/3532/2016	BABUL HUSSAIN BARBHUIYA and 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.D CHAKRABORTY MR.S R BORUAH	GA, ASSAM
41	WP(C)/3591/2016 WP(C) 2990/2016(D/O), WP(C) 2909/2016(D/O), WITH OFFICE NOTE	SMTI. PUSPA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.S ROY MR.M H LASKAR	SC, FOREST
42	WP(C)/4870/2016	M/S IORA and ANR Versus THE UNION OF INDIA and 5 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MS.M BARMAN MS.J GOGOI MR.K GOSWAMI MR.M ISLAM MS. S SAIKIA MS.A NEOG	DR.B AHMED(SC,INDUSTRIES) MS.P DAS(R-6) MR.G DAS(R-6) ASSTT.S.G.I.
43	I.A.(Civil)/2918/2018 WP(C) 7695/2016(D/O) in WP(C)/7695/2016	NIREN BORDOLOI AND12 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. N BHARALI MR. P SEN	GA, ASSAM
HEARING				
44	WP(C)/5570/2013	SMTI DURGESWARI BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S N SARMA MR.N BARUAH MR.G RENGMA MR.P DEKA	MRS.V L SINGH MR.A KHANIKAR MR.B KALITA MR.A DUTTA SC, REVENUE
45	WP(C)/5438/2014 WITH LCR (PHOTOSTAT COPY)	MUSSTT. HUMERA BEGUM BORBHUIYA Versus THE UNION OF INDIA and 5 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.F A LASKAR	GA, ASSAM ASSTT.S.G.I.
46	WP(C)/174/2015 FIXED	ARKASHISH ENTRADE PRIVATE LIMITED and ANR. Versus THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2019

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1)	MR. S K SAHARIAH	22-04-2019	To	10-05-2019
2)	MS. M PAUL	25-04-2019	To	10-05-2019
3)	MR. P C DEY	06-05-2019	To	10-05-2019
4)	MR. S K GOSWAMI	08-05-2019	To	11-05-2019
5)	MR. N ANAND	30-04-2019	To	09-05-2019
6)	MR. B SARMAH	02-05-2019	To	08-05-2019
7)	MS. A VERMA	01-05-2019	To	10-05-2019
8)	MS. N M DEKA	02-05-2019	To	20-05-2019
9)	MR. L P SHARMA	30-04-2019	To	09-05-2019
10)	MR G P BHOWMIK	06-05-2019	To	08-05-2019
11)	MR. S MITRA	06-05-2019	To	11-05-2019
12)	MR. S P ROY	06-05-2019	To	15-05-2019
13)	MR. M U MAHMUD	08-05-2019	To	08-05-2019